



List of Latest updates on SCC OnLine® Web Edition.

May 12

2025

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court,
High Courts,
Tribunals and
Statutes

Download SCC Online App



Table of Contents

Supreme Court

High Courts

- Allahabad High Court
- Andhra Pradesh High Court
- Bombay High Court
- Calcutta High Court
- Chhattisgarh High Court
- Delhi High Court
- Court of Ms. Hemani Malhotra, District Judge (Commercial)-2
- Gauhati High Court
- Jharkhand High Court
- Karnataka High Court
- Kerala High Court
- Madras High Court
- Meghalaya High Court
- Madhya Pradesh High Court
- Orissa High Court
- Punjab and Haryana High Court
- Rajasthan High Court
- Tripura High Court
- Uttaranchal High Court

Tribunals

- Customs Excise and Service Tax Appellate Tribunal
- Income Tax Appellate Tribunal
- National Company Law Appellate Tribunal
- Maharashtra Authority for Advance Ruling (GST)
- Securities Appellate Tribunal

Statutory

- Central Act
- Central Rules/Orders
- Central Notification
- Multilateral Treaties
- States Act
- State Rules/Regulation/Scheme
- United Kingdom Acts
- Dubai International Financial Centre Courts

Supreme Court [64]

- Abdus Sattar v. Abdul Barek*, (Sandeep Mehta, J.), [2024 SCC OnLine SC 5221](#)
- Afroj Jahan v. Raees Abdul*, (B.V. Nagarathna and Augustine George Masih, JJ.), [2024 SCC OnLine SC 5184](#)
- Anil v. State of M.P.*, (M.M. Sundresh and S.V.N. Bhatti, JJ.), [2024 SCC OnLine SC 5227](#)
- Arathy Ramachandran v. Bijay Raj Menon*, (Vikram Nath and Sandeep Mehta, JJ.), [2025 SCC OnLine SC 1044](#)
- Aravali Power Co. (P) Ltd. v. Reliance Infrastructure Ltd.*, (Dr D.Y. Chandrachud, C.J. and J.B. Pardiwala and Manoj Misra, JJ.), [2024 SCC OnLine SC 5189](#)
- Archana Aggarwal v. Suresh Jindal*, (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 1049](#)
- Arun Ashok Jadhav v. Ravindra Dagadu Gaikwad*, (M.M. Sundresh and S.V.N. Bhatti, JJ.), [2024 SCC OnLine SC 5188](#)
- Ashok Kumar v. Amrik Singh*, (Hrishikesh Roy and Prashant Kumar Mishra, JJ.), [2024 SCC OnLine SC 5212](#)
- Bhabani Panda v. Lala Nalini Kumar Ray*, (M.M. Sundresh and S.V.N. Bhatti, JJ.), [2024 SCC OnLine SC 5211](#)
- Birma Devi v. State of U.P.*, (Vikram Nath and Rajesh Bindal, JJ.), [2023 SCC OnLine SC 2384](#)
- Bode Ramachandra Yadav v. State of A.P.*, (M.M. Sundresh and S.V.N. Bhatti, JJ.), [2024 SCC OnLine SC 5197](#)
- BPTP Ltd. v. BPTP Spacio Park Serene Flat Allottees Welfare Assn.*, (Sanjay Karol and Aravind Kumar, JJ.), [2024 SCC OnLine SC 5207](#)
- Chandrapal v. State of U.P.*, (Sanjiv Khanna and Dipankar Datta, JJ.), [2024 SCC OnLine SC 5210](#)
- Chilamakuri Venkata Subba Rao v. State of A.P.*, (Hima Kohli and Ahsanuddin Amanullah, JJ.), [2024 SCC OnLine SC 5179](#)
- Chodagam Venkata Subrahmanyam v. State of A.P.*, (Sudhanshu Dhulia and Prasanna B. Varale, JJ.), [2024 SCC OnLine SC 5183](#)
- Committee of Creditors v. Enforcement Directorate*, (Bela M. Trivedi and Satish Chandra Sharma, JJ.), [2024 SCC OnLine SC 5233](#)
- Consolidated Construction Consortium Ltd. v. Software Technology Parks of India*, (Abhay S. Oka and Ujjal Bhuyan, JJ.), [2024 SCC OnLine SC 5232](#)
- Daulal v. Jagdish*, (C.T. Ravikumar and Rajesh Bindal, JJ.), [2024 SCC OnLine SC 5185](#)
- Depangi Venkateswarlu v. State of Telangana*, (Hrishikesh Roy and Prashant Kumar Mishra, JJ.), [2024 SCC OnLine SC 5201](#)
- Dhinesh v. State of T.N.*, (Vikram Nath and Satish Chandra Sharma, JJ.), [2024 SCC OnLine SC 5213](#)
- District Revenue Officer v. L. Sundaram*, (Sudhanshu Dhulia and K. Vinod Chandran, JJ.), [2025 SCC OnLine SC 1045](#)
- Divyesh Dineshchandra Mashruwala v. State of Gujarat*, (M.M. Sundresh and S.V.N. Bhatti, JJ.), [2024 SCC OnLine SC 5219](#)
- Gayatri Devi v. Ambika Tiwari*, (Vikram Nath and Satish Chandra Sharma, JJ.), [2024 SCC OnLine SC 5206](#)
- Govabhai Nagajibhai Rabari v. State of Gujarat*, (Hrishikesh Roy and Prashant Kumar Mishra, JJ.), [2024 SCC OnLine SC 5217](#)

Gyan Prakash Singh v. CCE, (M.M. Sundresh and S.V.N. Bhatti, JJ.), [2025 SCC OnLine SC 1046](#)
Harish Paliwal v. State of Uttarakhand, (Vikram Nath and Satish Chandra Sharma, JJ.), [2024 SCC OnLine SC 5209](#)
Harpreet Singh v. Nirmal Baruta, (Aniruddha Bose and Sanjay Kumar, JJ.), [2024 SCC OnLine SC 5191](#)
Jai Prakash Bhukar v. Dr. Dilip Kumar Dureha, (Sanjay Karol and Aravind Kumar, JJ.), [2024 SCC OnLine SC 5214](#)
Kashmir Singh v. State of H.P., (Hrishikesh Roy and Prashant Kumar Mishra, JJ.), [2024 SCC OnLine SC 5199](#)
Keshavamurthy v. Arihant Clothing (P) Ltd., (B.V. Nagarathna and Augustine George Masih, JJ.), [2024 SCC OnLine SC 5231](#)
Lucky Rajak v. State of M.P., (Bela M. Trivedi and Pankaj Mithal, JJ.), [2024 SCC OnLine SC 5220](#)
M.E.S. School v. Mohd. Ali A., (B.R. Gavai and Sandeep Mehta, JJ.), [2024 SCC OnLine SC 5195](#)
Mohd. Samoon Khan v. State of Telangana, (M.M. Sundresh and S.V.N. Bhatti, JJ.), [2024 SCC OnLine SC 5223](#)
Munna Nizamuddin Khan v. Ashok Babulal Avasthi, (B.V. Nagarathna and Augustine George Masih, JJ.), [2024 SCC OnLine SC 5193](#)
Narayan v. Canara Bank, (Sanjiv Khanna and Dipankar Datta, JJ.), [2024 SCC OnLine SC 5180](#)
Neetu Saini v. Bajaj Finance Ltd., (Sanjiv Khanna and Dipankar Datta, JJ.), [2024 SCC OnLine SC 5222](#)
Patel Dineshbhai Jagjeevanbhai v. State of Gujarat, (M.M. Sundresh and S.V.N. Bhatti, JJ.), [2024 SCC OnLine SC 5194](#)
Priyanshi Kandpal v. Union of India, (M.M. Sundresh and S.V.N. Bhatti, JJ.), [2024 SCC OnLine SC 5215](#)
Rajib Brahma v. State of W.B., (Sanjiv Khanna, C.J. and J.B. Pardiwala and Manoj Misra, JJ.), [2025 SCC OnLine SC 1048](#)
Rakesh Kumar v. Kiran Verma, (Vikram Nath and Satish Chandra Sharma, JJ.), [2024 SCC OnLine SC 5204](#)
Ram Kishan v. Sandeep Kumar, (M.M. Sundresh and S.V.N. Bhatti, JJ.), [2024 SCC OnLine SC 5186](#)
Ram Lal v. Balwant Singh, (Sudhanshu Dhulia and Prasanna B. Varale, JJ.), [2024 SCC OnLine SC 5202](#)
Ramayan Prasad v. Shakuntala Devi, (Sanjay Karol and Aravind Kumar, JJ.), [2024 SCC OnLine SC 5203](#)
Rita Dwivedi v. State of H.P., (Aniruddha Bose and Sanjay Kumar, JJ.), [2024 SCC OnLine SC 5225](#)
S. Rajaseekaran v. Union of India, (Abhay S. Oka and Ujjal Bhuyan, JJ.), [2025 SCC OnLine SC 1047](#)
Sangeetha Vishwas Dhakade v. Bank of Maharashtra, (Sanjiv Khanna and Dipankar Datta, JJ.), [2024 SCC OnLine SC 5230](#)
Sanjay Kumar Tiwari v. State (NCT of Delhi), (Hrishikesh Roy and Prashant Kumar Mishra, JJ.), [2024 SCC OnLine SC 5198](#)
Santosh Kumar v. State of Bihar, (Aniruddha Bose and Sanjay Kumar, JJ.), [2024 SCC OnLine SC 5205](#)
Sarju Prasad v. State of U.P., (M.M. Sundresh and S.V.N. Bhatti, JJ.), [2024 SCC OnLine SC 5190](#)

Shakti Brat Tripathi v. Union of India, (Hima Kohli and Ahsanuddin Amanullah, JJ.), [2024 SCC OnLine SC 5229](#)

Shivam India Ltd. v. Adhunik Corpn. Ltd., (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 1050](#)

Shruti v. State of Karnataka, (M.M. Sundresh and S.V.N. Bhatti, JJ.), [2024 SCC OnLine SC 5224](#)

Somla v. State of Karnataka, (M.M. Sundresh and S.V.N. Bhatti, JJ.), [2024 SCC OnLine SC 5216](#)

State of Kerala v. Niyas, (Aniruddha Bose and Sanjay Kumar, JJ.), [2024 SCC OnLine SC 5208](#)

Sukhdev Singh v. Baldev Singh, (Vikram Nath and Satish Chandra Sharma, JJ.), [2024 SCC OnLine SC 5196](#)

Sukhpal v. State of U.P., (Hrishikesh Roy and Prashant Kumar Mishra, JJ.), [2024 SCC OnLine SC 5200](#)

Suman Singh v. Indravati Devi, (**Ujjal Bhuyan**, J.), [2024 SCC OnLine SC 5182](#)

Supreme Court Bar Assn. v. B.D. Kaushik, (Surya Kant and K.V. Viswanathan, JJ.), [2025 SCC OnLine SC 1051](#)

T.N. Football Assn. v. Pennar Junior FC, (Surya Kant and K.V. Viswanathan, JJ.), [2024 SCC OnLine SC 5228](#)

Tannu v. State (NCT of Delhi), (Bela M. Trivedi and Pankaj Mithal, JJ.), [2024 SCC OnLine SC 5187](#)

Union of India v. Subair, (Sudhanshu Dhulia and Prasanna B. Varale, JJ.), [2024 SCC OnLine SC 5226](#)

Vijay Kumar v. State of Punjab, (Sudhanshu Dhulia and Prasanna B. Varale, JJ.), [2024 SCC OnLine SC 5181](#)

X7 v. State of U.P., (Vikram Nath and Satish Chandra Sharma, JJ.), [2024 SCC OnLine SC 5218](#)

Y.S. Rana v. Dharamvir Singh Rana, (Aniruddha Bose and Sanjay Kumar, JJ.), [2024 SCC OnLine SC 5192](#)

Allahabad High Court [225]

Aashiq Ali v. State of U.P., (**Saurabh Lavania**, J.), [2024 SCC OnLine All 8477](#)

Abdulla v. State of U.P., (Mahesh Chandra Tripathi and Prashant Kumar, JJ.), [2024 SCC OnLine All 8555](#)

Abhishek Kumar v. State of U.P., (**Sameer Jain**, J.), [2024 SCC OnLine All 8523](#)

Adesh Kumar Shukla v. State of U.P., (**Mohd. Faiz Alam Khan**, J.), [2024 SCC OnLine All 8491](#)

Ahibaran Yadav v. State of U.P., (**Subhash Vidyarthi**, J.), [2025 SCC OnLine All 2759](#)

Akash Pandey v. State of U.P., (**Rajeev Misra**, J.), [2024 SCC OnLine All 8529](#)

Akash Rajput v. State of U.P., (**Chandra Dhari Singh**, J.), [2025 SCC OnLine All 2748](#)

Aman Yadav v. State of U.P., (**Karunesh Singh Pawar**, J.), [2025 SCC OnLine All 2775](#)

Amar Tiwari v. State of U.P., (**Subhash Vidyarthi**, J.), [2025 SCC OnLine All 2754](#)

Ambrish v. State of U.P., (Rajiv Gupta and Surendra Singh-I, JJ.), [2024 SCC OnLine All 8569](#)

Amit Kumar v. State of U.P., (**Shekhar Kumar Yadav**, J.), [2024 SCC OnLine All 8546](#)

Amit Prajapati v. State of U.P., (**Saurabh Lavania**, J.), [2024 SCC OnLine All 8476](#)

Amit Ranjan (Dr.) v. State of U.P., (**Rajesh Singh Chauhan**, J.), [2025 SCC OnLine All 2765](#)

Amit Singh v. State of U.P., (Anjani Kumar Mishra and Jayant Banerji, JJ.), 2025 SCC OnLine All 2770

Amit v. State of U.P., (**Ajay Bhanot**, J.), 2024 SCC OnLine All 8517

Anand Kumar v. State of U.P., (**Vikram D. Chauhan**, J.), 2024 SCC OnLine All 8496

Anand Prakash Shukla v. State of U.P., (**Abdul Moin**, J.), 2024 SCC OnLine All 8600

Anand Prakash Tiwari v. State of U.P., (**Abdul Moin**, J.), 2024 SCC OnLine All 8599

Ankit v. State of U.P., (**Sameer Jain**, J.), 2024 SCC OnLine All 8522

Ankur Saroj v. State of U.P., (**Karunesh Singh Pawar**, J.), 2024 SCC OnLine All 8518

Anu v. State of U.P., (**Karunesh Singh Pawar**, J.), 2025 SCC OnLine All 2768

Anuj Kumar v. State of U.P., (**Shekhar Kumar Yadav**, J.), 2024 SCC OnLine All 8544

Anurag Kumar Saroj v. State of U.P., (Mahesh Chandra Tripathi and Prashant Kumar, JJ.), 2024 SCC OnLine All 8561

Anurag Tiwari v. State of U.P., (**Shree Prakash Singh**, J.), 2024 SCC OnLine All 8499

Arun Kumar v. State of U.P., (**Shekhar Kumar Yadav**, J.), 2024 SCC OnLine All 8541

Ashish Kumar Pandey v. State of U.P., (**Karunesh Singh Pawar**, J.), 2025 SCC OnLine All 2773

Ashok Kumar Gupta v. State of U.P., (**Vikram D. Chauhan**, J.), 2024 SCC OnLine All 8621

Ashwani Kumar Katiyar v. State of U.P., (**Saurabh Shyam Shamshery**, J.), 2025 SCC OnLine All 2780

Ateeq Ahamad v. State of U.P., (**Nalin Kumar Srivastava**, J.), 2024 SCC OnLine All 8488

Ayesha v. State of U.P., (**Ajai Kumar Srivastava-I**, J.), 2024 SCC OnLine All 8481

Ayodhya Prasad v. State of U.P., (**Ajit Kumar**, J.), 2024 SCC OnLine All 8616

Ayush Kumar Rai v. State of U.P., (**Shekhar Kumar Yadav**, J.), 2024 SCC OnLine All 8528

Bachchu v. State of U.P., (**Shekhar Kumar Yadav**, J.), 2024 SCC OnLine All 8542

Balmik v. State of U.P., (**Rajeev Misra**, J.), 2024 SCC OnLine All 8527

Balram Singh v. State of U.P., (Anjani Kumar Mishra and Jayant Banerji, JJ.), 2024 SCC OnLine All 8627

Bank of Baroda v. State of U.P., (Manoj Kumar Gupta and Vikas Budhwar, JJ.), 2024 SCC OnLine All 8625

Bhagwan Das v. State of U.P., (**Alok Mathur**, J.), 2024 SCC OnLine All 8595

Bhawani Prasad v. State of U.P., (**Rajesh Singh Chauhan**, J.), 2025 SCC OnLine All 2778

Bheem v. State of U.P., (**Nalin Kumar Srivastava**, J.), 2024 SCC OnLine All 8484

Bhola Yadav v. State of U.P., (**Mayank Kumar Jain**, J.), 2024 SCC OnLine All 8487

Bhupendra Singh v. State of U.P., (**Karunesh Singh Pawar**, J.), 2024 SCC OnLine All 8515

Chaman Sonkar v. State of U.P., (**Shekhar Kumar Yadav**, J.), 2024 SCC OnLine All 8534

Chandan Singh v. State of U.P., (Mahesh Chandra Tripathi and Prashant Kumar, JJ.), 2024 SCC OnLine All 8562

Chandra Prakash Dubey v. State of U.P., (**Rajesh Singh Chauhan**, J.), 2025 SCC OnLine All 2767

Chatrapal v. State of U.P., (**Sameer Jain**, J.), 2024 SCC OnLine All 8521

Deepak Kushwaha v. State of U.P., (**Krishan Pahal**, J.), 2025 SCC OnLine All 2742

Deependra Singh v. State of U.P., (**Nalin Kumar Srivastava**, J.), 2024 SCC OnLine All 8495

Devraj v. State of U.P., (**Ajay Bhanot**, J.), 2024 SCC OnLine All 8539

Dharni Rai v. State of U.P., (**Shree Prakash Singh**, J.), [2024 SCC OnLine All 8502](#)
Dheeru v. State of U.P., (**Subhash Vidyarthi**, J.), [2025 SCC OnLine All 2751](#)
Dhirendra Yadav v. State of U.P., (Mahesh Chandra Tripathi and Prashant Kumar, JJ.), [2024 SCC OnLine All 8556](#)
Dilip Kumar v. State of U.P., (**Mayank Kumar Jain**, J.), [2024 SCC OnLine All 8486](#)
Dilshad v. State of U.P., (**Karunesh Singh Pawar**, J.), [2024 SCC OnLine All 8532](#)
Dipak Pandey v. State of U.P., (**Sameer Jain**, J.), [2025 SCC OnLine All 2752](#)
Durgawati Singh v. State of U.P., (**Alok Mathur**, J.), [2024 SCC OnLine All 8596](#)
Durgesh Dwivedi v. State of U.P., (**Shree Prakash Singh**, J.), [2024 SCC OnLine All 8503](#)
Dushyant Singh v. State of U.P., (**Saurabh Shyam Shamshery**, J.), [2025 SCC OnLine All 2763](#)
Ganga Ram Yadav v. State of U.P., (Mahesh Chandra Tripathi and Prashant Kumar, JJ.), [2024 SCC OnLine All 8559](#)
Ganga Singh v. State of U.P., (Siddharth and Subhash Chandra Sharma, JJ.), [2024 SCC OnLine All 8565](#)
Gaurav v. State of U.P., (**Sameer Jain**, J.), [2025 SCC OnLine All 2738](#)
Gaya Prasad v. State of U.P., (**Rajeev Misra**, J.), [2024 SCC OnLine All 8552](#)
Girish Ramdular Verma v. State of U.P., (**Manish Kumar**, J.), [2025 SCC OnLine All 2736](#)
Guddu v. State of U.P., (**Shekhar Kumar Yadav**, J.), [2024 SCC OnLine All 8540](#)
Gyan Prakash Pandey v. State of U.P., (**Saurabh Lavania**, J.), [2025 SCC OnLine All 2782](#)
Harbir Singh v. State of U.P., (Mahesh Chandra Tripathi and Prashant Kumar, JJ.), [2024 SCC OnLine All 8551](#)
Haribabu v. State of U.P., (**Raj Beer Singh**, J.), [2024 SCC OnLine All 8462](#)
Haris Ahmed Faruqui v. State of U.P., (Anjani Kumar Mishra and Jayant Banerji, JJ.), [2024 SCC OnLine All 8624](#)
Harjeet Singh Lakha v. State of U.P., (**Raj Beer Singh**, J.), [2024 SCC OnLine All 8463](#)
Himanshu Shakya v. State of U.P., (Mahesh Chandra Tripathi and Prashant Kumar, JJ.), [2024 SCC OnLine All 8557](#)
IIFL Home Finance Ltd. v. State of U.P., (Manoj Kumar Gupta and Vikas Budhwar, JJ.), [2024 SCC OnLine All 8607](#)
Indira Devi v. State of U.P., (**Vikram D. Chauhan**, J.), [2025 SCC OnLine All 2781](#)
Indodan Industries Ltd. v. Union of India, (**Vikram D. Chauhan**, J.), [2024 SCC OnLine All 8623](#)
Indra Jeet Yadav v. State of U.P., (**Karunesh Singh Pawar**, J.), [2025 SCC OnLine All 2771](#)
Irfan Ahmed v. State of U.P., (**Subhash Vidyarthi**, J.), [2025 SCC OnLine All 2757](#)
Irshad v. State of U.P., (**Mayank Kumar Jain**, J.), [2024 SCC OnLine All 8485](#)
Jahid v. State of U.P., (**Mayank Kumar Jain**, J.), [2024 SCC OnLine All 8483](#)
Jameel Ahmed v. State of U.P., (**Alok Mathur**, J.), [2024 SCC OnLine All 8594](#)
Jitendra Prasad Shukla v. State of U.P., (**Vikram D. Chauhan**, J.), [2024 SCC OnLine All 8622](#)
Jitendra Pratap Singh v. State of U.P., (**Ajit Kumar**, J.), [2024 SCC OnLine All 8612](#)
Jitendra Singh v. State of U.P., (**Prakash Padia**, J.), [2024 SCC OnLine All 8590](#)
Kamlesh Chandra v. State of U.P., (**Rajeev Misra**, J.), [2024 SCC OnLine All 8554](#)
Kamlesh Kumar v. State of U.P., (**Saurabh Shyam Shamshery**, J.), [2024 SCC OnLine All 8586](#)

Kamlesh Singh v. State of U.P., (**Vinod Diwakar**, J.), [2024 SCC OnLine All 8468](#)
Kaniz Fatima v. State of U.P., (**Manish Mathur**, J.), [2024 SCC OnLine All 8467](#)
Karan v. State of U.P., (**Krishan Pahal**, J.), [2025 SCC OnLine All 2739](#)
Kausar Jahan v. State of U.P., (Rajiv Gupta and Surendra Singh-I, JJ.), [2024 SCC OnLine All 8570](#)
Kaushalendra Kumar v. State of U.P., (**Subhash Vidyarthi**, J.), [2024 SCC OnLine All 8610](#)
Kedar Nath v. Director of Consolidation, (**Chandra Kumar Rai**, J.), [2024 SCC OnLine All 8603](#)
Keshav Shukla v. State of U.P., (**Subhash Vidyarthi**, J.), [2025 SCC OnLine All 2756](#)
Kripa Shankar Yadav v. Union of India, (Manoj Kumar Gupta and Vikas Budhwar, JJ.), [2024 SCC OnLine All 8630](#)
Krishna Kumar Pandey v. State of U.P., (**Shree Prakash Singh**, J.), [2024 SCC OnLine All 8501](#)
Krishna Mohan Gupta v. Tahsildar (Judicial), Milkpur, (**Anish Kumar Gupta**, J.), [2024 SCC OnLine All 8584](#)
Kusma Devi v. State of U.P., (**Ajay Bhanot**, J.), [2024 SCC OnLine All 8543](#)
Kusum v. State of U.P., (**Rajesh Singh Chauhan**, J.), [2025 SCC OnLine All 2776](#)
Lal Bhadur v. UP Sahkari Gram Vikas Bank Ltd., (**Vikram D. Chauhan**, J.), [2024 SCC OnLine All 8619](#)
Lalit Sharma v. State of U.P., (**Ajay Bhanot**, J.), [2024 SCC OnLine All 8591](#)
Mahesh Kumar Yadav v. State of U.P., (**Samit Gopal**, J.), [2024 SCC OnLine All 8520](#)
Mahtab v. State of U.P., (**Krishan Pahal**, J.), [2025 SCC OnLine All 2743](#)
Maimul Ali v. State of U.P., (**Subhash Vidyarthi**, J.), [2025 SCC OnLine All 2758](#)
Mangal Yadav v. State of U.P., (**Shree Prakash Singh**, J.), [2024 SCC OnLine All 8500](#)
Manish Mishra v. State of U.P., (Ashwani Kumar Mishra and Dr Gautam Chowdhary, JJ.), [2024 SCC OnLine All 8581](#)
Manita Devi v. State of U.P., (**Saurabh Srivastava**, J.), [2025 SCC OnLine All 2786](#)
Manoj Kushwaha v. State of U.P., (**Vikram D. Chauhan**, J.), [2024 SCC OnLine All 8490](#)
Mayank Kumar v. State of U.P., (**Saurabh Srivastava**, J.), [2025 SCC OnLine All 2785](#)
Mithilesh Singh v. State of U.P., (**Prakash Padia**, J.), [2024 SCC OnLine All 8587](#)
Mohan Singh v. State of U.P., (**Prakash Padia**, J.), [2024 SCC OnLine All 8593](#)
Mohit v. State of U.P., (**Sameer Jain**, J.), [2024 SCC OnLine All 8509](#)
Mukesh Yadav v. State of U.P., (Rajiv Gupta and Surendra Singh-I, JJ.), [2024 SCC OnLine All 8573](#)
Munish Kumar v. State of U.P., (Anjani Kumar Mishra and Jayant Banerji, JJ.), [2024 SCC OnLine All 8626](#)
Munna Lal v. State of U.P., (**Alok Mathur**, J.), [2024 SCC OnLine All 8598](#)
Mycal v. State of U.P., (**Karunesh Singh Pawar**, J.), [2024 SCC OnLine All 8549](#)
Naeem v. State of U.P., (**Krishan Pahal**, J.), [2025 SCC OnLine All 2744](#)
Nagma Parveen v. State of U.P., (Ashwani Kumar Mishra and Dr Gautam Chowdhary, JJ.), [2024 SCC OnLine All 8582](#)
Naresh Kumar v. State of U.P., (**Manish Mathur**, J.), [2024 SCC OnLine All 8465](#)
Naresh Shukla v. State of U.P., (**Raj Beer Singh**, J.), [2024 SCC OnLine All 8470](#)
Nathuram Anuragi v. State of U.P., (**Shekhar Kumar Yadav**, J.), [2024 SCC OnLine All 8531](#)
Neeraj v. State of U.P., (**Dinesh Pathak**, J.), [2024 SCC OnLine All 8469](#)

Neeraj v. State of U.P., (**Karunesh Singh Pawar**, J.), [2024 SCC OnLine All 8548](#)

Neetoo v. State of U.P., (Siddhartha Varma and Syed Qamar Hasan Rizvi, JJ.), [2024 SCC OnLine All 8577](#)

Netaji Rajnarayan Iner College v. State of U.P., (**Saral Srivastava**, J.), [2024 SCC OnLine All 8606](#)

Nikhil Awasthi v. State of U.P., (**Shree Prakash Singh**, J.), [2024 SCC OnLine All 8506](#)

Nishant Agrawal v. State of U.P., (**Ajit Kumar**, J.), [2024 SCC OnLine All 8611](#)

Parth Sarthi Shukla v. State of U.P., (**Mohd. Faiz Alam Khan**, J.), [2024 SCC OnLine All 8492](#)

Pradeep Kumar Verma v. State of U.P., (**Karunesh Singh Pawar**, J.), [2025 SCC OnLine All 2772](#)

Prakash Soni v. State of U.P., (**Krishan Pahal**, J.), [2025 SCC OnLine All 2740](#)

Praveen Pal v. State of U.P., (**Shree Prakash Singh**, J.), [2024 SCC OnLine All 8505](#)

Praveen Sikarwar v. State of U.P., (**Arun Kumar Singh Deshwal**, J.), [2024 SCC OnLine All 8464](#)

Pravesh v. State of U.P., (**Vinod Diwakar**, J.), [2024 SCC OnLine All 8471](#)

Prem Chandra Vishwakarma v. State of U.P., (**Pankaj Bhatia**, J.), [2025 SCC OnLine All 2762](#)

Prem Shankar v. State of U.P., (**Ajay Bhanot**, J.), [2024 SCC OnLine All 8550](#)

Premchandra v. State of U.P., (**Shree Prakash Singh**, J.), [2024 SCC OnLine All 8498](#)

Premwati v. State of U.P., (**Samit Gopal**, J.), [2024 SCC OnLine All 8512](#)

Prithviraj Maurya v. Union of India, (Manoj Kumar Gupta and Vikas Budhwar, JJ.), [2024 SCC OnLine All 8628](#)

Pushpendra Kumar v. State of U.P., (**Karunesh Singh Pawar**, J.), [2025 SCC OnLine All 2764](#)

Rahul Srivastava v. State of U.P., (**Karunesh Singh Pawar**, J.), [2025 SCC OnLine All 2774](#)

Rahul v. State of U.P., (**Ajay Bhanot**, J.), [2024 SCC OnLine All 8538](#)

Raj Kumar Kesari v. State of U.P., (**Karunesh Singh Pawar**, J.), [2024 SCC OnLine All 8533](#)

Rajendra Prasad Kundel v. State of U.P., (**Rajeev Misra**, J.), [2024 SCC OnLine All 8563](#)

Rajesh v. State of U.P., (**Shekhar Kumar Yadav**, J.), [2024 SCC OnLine All 8545](#)

Rajpal Singh Dishwar v. State of U.P., (Ashwani Kumar Mishra and Dr Gautam Chowdhary, JJ.), [2024 SCC OnLine All 8579](#)

Ram Autar v. State of U.P., (**Rajesh Singh Chauhan**, J.), [2025 SCC OnLine All 2766](#)

Ram Bachan v. State of U.P., (**Raj Beer Singh**, J.), [2024 SCC OnLine All 8460](#)

Ram Chandra v. State of U.P., (**Samit Gopal**, J.), [2025 SCC OnLine All 2749](#)

Ram Naresh v. Board of Revenue, (**Saurabh Shyam Shamshery**, J.), [2024 SCC OnLine All 8601](#)

Ram Pratap v. State of U.P., (**Alok Mathur**, J.), [2024 SCC OnLine All 8597](#)

Ram Sewak v. State of U.P., (Siddharth and Subhash Chandra Sharma, JJ.), [2024 SCC OnLine All 8567](#)

Ram Surat Yadav v. State of U.P., (**Chandra Kumar Rai**, J.), [2025 SCC OnLine All 2783](#)

Rama Shankar v. State of U.P., (**Karunesh Singh Pawar**, J.), [2024 SCC OnLine All 8516](#)

Rani Devi v. Tehsildar (Judicial), Bangar Mau, (**Anish Kumar Gupta**, J.), [2024 SCC OnLine All 8583](#)

Rashid Ali v. State of U.P., (**Saurabh Lavania**, J.), [2024 SCC OnLine All 8478](#)

Ratan Nath Soni v. State of U.P., (**Ajit Kumar**, J.), [2024 SCC OnLine All 8614](#)

Ratan Nath v. State of U.P., (**Ajit Kumar**, J.), [2024 SCC OnLine All 8613](#)

Ravi Singh v. State of U.P., (**Manju Rani Chauhan**, J.), 2024 SCC OnLine All 8466
Ravinder Kumar v. State of U.P., (**Prakash Padia**, J.), 2024 SCC OnLine All 8589
Ravindra v. State of U.P., (**Ashutosh Srivastava**, J.), 2025 SCC OnLine All 2747
Reenu v. State of U.P., (Rajiv Gupta and Surendra Singh-I, JJ.), 2024 SCC OnLine All 8575
Renu v. State of U.P., (**Vikram D. Chauhan**, J.), 2024 SCC OnLine All 8494
Rijwana v. State of U.P., (**Karunesh Singh Pawar**, J.), 2024 SCC OnLine All 8524
Ritesh Kumar Patel v. State of U.P., (Manoj Kumar Gupta and Vikas Budhwar, JJ.), 2024 SCC OnLine All 8620
Robby Pandit v. State of U.P., (**Ashutosh Srivastava**, J.), 2024 SCC OnLine All 8519
Rohit Prajapati v. State of U.P., (**Saurabh Lavania**, J.), 2024 SCC OnLine All 8475
Sakil Ahmad v. State of U.P., (**Manish Kumar Nigam**, J.), 2024 SCC OnLine All 8605
Samharu v. State of U.P., (**Karunesh Singh Pawar**, J.), 2024 SCC OnLine All 8514
Sana Khan v. State of U.P., (**Saurabh Srivastava**, J.), 2025 SCC OnLine All 2788
Sandeep Kumar v. State of U.P., (**Ajay Bhanot**, J.), 2024 SCC OnLine All 8526
Sanjay Kumar Sharma v. Controlling Authority, (**Vikram D. Chauhan**, J.), 2024 SCC OnLine All 8615
Sanjay v. State of U.P., (Mahesh Chandra Tripathi and Prashant Kumar, JJ.), 2024 SCC OnLine All 8560
Sanjeev Kumar v. State of U.P., (Mahesh Chandra Tripathi and Prashant Kumar, JJ.), 2024 SCC OnLine All 8558
Sanjeev Tiwari v. State of U.P., (**Manju Rani Chauhan**, J.), 2024 SCC OnLine All 8473
Santosh Kumar v. State of U.P., (**Ajit Kumar**, J.), 2024 SCC OnLine All 8617
Santosh v. State of U.P., (**Mohd. Faiz Alam Khan**, J.), 2024 SCC OnLine All 8479
Santram v. State of U.P., (**Manish Mathur**, J.), 2024 SCC OnLine All 8472
Sarita Devi v. Board of Revenue, (**Saurabh Shyam Shamshery**, J.), 2024 SCC OnLine All 8604
Sarvar Khan v. State of U.P., (**Subhash Vidyarthi**, J.), 2025 SCC OnLine All 2753
Sarvesh Kumar v. State of U.P., (**Narendra Kumar Johari**, J.), 2024 SCC OnLine All 8507
Satendra Pal Singh v. State of U.P., (**Raj Beer Singh**, J.), 2024 SCC OnLine All 8461
Saurabh v. State of U.P., (**Ashutosh Srivastava**, J.), 2025 SCC OnLine All 2746
Saurabh v. State of U.P., (Rajiv Gupta and Surendra Singh-I, JJ.), 2024 SCC OnLine All 8572
Savej v. State of U.P., (**Shekhar Kumar Yadav**, J.), 2024 SCC OnLine All 8536
Shabban v. State of U.P., (Ashwani Kumar Mishra and Dr Gautam Chowdhary, JJ.), 2024 SCC OnLine All 8578
Shabbir Ahmad v. State of U.P., (**Ajai Kumar Srivastava-I**, J.), 2024 SCC OnLine All 8482
Shabir Pak v. State of U.P., (Vivek Chaudhary and Ram Manohar Narayan Mishra, JJ.), 2025 SCC OnLine All 2761
Shakib Khan v. State of U.P., (**Krishan Pahal**, J.), 2025 SCC OnLine All 2745
Shamsher Singh v. National Highway Authority of India, (Manoj Kumar Gupta and Vikas Budhwar, JJ.), 2024 SCC OnLine All 8629
Shanti Devi v. State of U.P., (**Rajesh Singh Chauhan**, J.), 2025 SCC OnLine All 2769

- Shanu Thakur v. State of U.P.*, (Ashwani Kumar Mishra and Dr Gautam Chowdhary, JJ.), 2024 SCC OnLine All 8580
- Shanu v. State of U.P.*, (Saurabh Srivastava, J.), 2025 SCC OnLine All 2787
- Sheetal Devi v. State of U.P.*, (Vivek Varma, J.), 2024 SCC OnLine All 8497
- Sheru v. State of U.P.*, (Mohd. Faiz Alam Khan, J.), 2024 SCC OnLine All 8508
- Shivaji v. State of U.P.*, (Samit Gopal, J.), 2024 SCC OnLine All 8511
- Shivam Patel v. State of U.P.*, (Subhash Vidyarthi, J.), 2025 SCC OnLine All 2755
- Shivkumar Nishad v. State of U.P.*, (Shekhar Kumar Yadav, J.), 2024 SCC OnLine All 8537
- Shriram Housing Finance Ltd. v. State of U.P.*, (Manoj Kumar Gupta and Vikas Budhwar, JJ.), 2024 SCC OnLine All 8609
- Shubham v. State of U.P.*, (Krishan Pahal, J.), 2025 SCC OnLine All 2750
- Shyam Narayan Singh v. State of U.P.*, (Saurabh Lavania, J.), 2025 SCC OnLine All 2737
- Siyaram v. State of U.P.*, (Rajeev Misra, J.), 2024 SCC OnLine All 8553
- Somnath Vishwakarma v. State of U.P.*, (Ajay Bhanot, J.), 2024 SCC OnLine All 8592
- Somveer v. State of U.P.*, (Samit Gopal, J.), 2024 SCC OnLine All 8510
- Sonu Kumar v. State of U.P.*, (Shree Prakash Singh, J.), 2024 SCC OnLine All 8504
- Subhash Singh v. State of U.P.*, (Rajeev Misra, J.), 2024 SCC OnLine All 8574
- Subhash v. State of U.P.*, (Vikram D. Chauhan, J.), 2024 SCC OnLine All 8489
- Subodh Ray v. State of U.P.*, (Manoj Kumar Gupta and Anish Kumar Gupta, JJ.), 2025 SCC OnLine All 2784
- Sudhir Pandey v. State of U.P.*, (Ajai Kumar Srivastava-I, J.), 2024 SCC OnLine All 8480
- Sumitra v. State of U.P.*, (Rajiv Gupta and Surendra Singh-I, JJ.), 2024 SCC OnLine All 8576
- Sunil v. State of U.P.*, (Subhash Vidyarthi, J.), 2025 SCC OnLine All 2760
- Surya Prakash v. State of U.P.*, (Rajeev Misra, J.), 2024 SCC OnLine All 8525
- Tarun Garg v. State of U.P.*, (Siddharth and Subhash Chandra Sharma, JJ.), 2024 SCC OnLine All 8566
- Thakur Prasad Singh v. U.P. Jal Nigam*, (Rajesh Singh Chauhan, J.), 2025 SCC OnLine All 2777
- Tulsidas v. State of U.P.*, (Manish Kumar Nigam, J.), 2024 SCC OnLine All 8608
- Utkarsh Tripathi v. State of U.P.*, (Mohd. Faiz Alam Khan, J.), 2024 SCC OnLine All 8493
- Veer Lorik Vidya Ashram Ghureshwari Dham v. State of U.P.*, (Saral Srivastava, J.), 2024 SCC OnLine All 8618
- Vidyawati v. Naib Tehsildar, Bikapur*, (Anish Kumar Gupta, J.), 2024 SCC OnLine All 8585
- Vijay Pal Singh v. State of U.P.*, (Siddharth and Subhash Chandra Sharma, JJ.), 2024 SCC OnLine All 8564
- Vijay v. State of U.P.*, (Krishan Pahal, J.), 2025 SCC OnLine All 2741
- Vikas Kumar v. State of U.P.*, (Shekhar Kumar Yadav, J.), 2024 SCC OnLine All 8535
- Vikas v. State of U.P.*, (Siddharth and Subhash Chandra Sharma, JJ.), 2024 SCC OnLine All 8568
- Vikash Kumar Singh v. State of U.P.*, (Rajeev Misra, J.), 2024 SCC OnLine All 8513
- Vinod Kushwaha v. State of U.P.*, (Karunesh Singh Pawar, J.), 2024 SCC OnLine All 8530
- Vinod Shankar Mishra v. State of U.P.*, (Manish Kumar Nigam, J.), 2025 SCC OnLine All 2789
- Vipin Kumar v. State of U.P.*, (Prakash Padia, J.), 2024 SCC OnLine All 8588

Vishal Agnihotri v. State of U.P., (**Manju Rani Chauhan**, J.), 2024 SCC OnLine All 8474
Vishal Tripathi v. State of U.P., (**Shekhar Kumar Yadav**, J.), 2024 SCC OnLine All 8547
Vishnu Kumar v. State of U.P., (**Vikram D. Chauhan**, J.), 2025 SCC OnLine All 2779
Yogeshwar Rishi v. State of U.P., (**Chandra Kumar Rai**, J.), 2024 SCC OnLine All 8602
Zafar Iqbal Baig v. State of U.P., (Rajiv Gupta and Surendra Singh-I, JJ.), 2024 SCC OnLine All 8571

Andhra Pradesh High Court [37]

A. Venkata Subba Reddy v. State of A.P., (**K. Suresh Reddy** and V. Sujatha, JJ.), 2025 SCC OnLine AP 1658
Akkala Rami Reddy v. State of A.P., (**Harinath N.**, J.), 2025 SCC OnLine AP 1685
Anagani Prasad v. State of A.P., (**Harinath N.**, J.), 2025 SCC OnLine AP 1678
Atchuta Satyanarayana v. State of A.P., (**Harinath N.**, J.), 2025 SCC OnLine AP 1682
Bathula Venkatesh v. State of A.P., (**Harinath N.**, J.), 2025 SCC OnLine AP 1672
Bgr Energy System Ltd. v. Union of India, (**Subba Reddy Satti**, J.), 2025 SCC OnLine AP 1689
Bhavanam Srinivas Reddy v. State of A.P., (**K. Suresh Reddy**, J.), 2025 SCC OnLine AP 1660
Bobbala Srinivasa Rao v. State of A.P., (**Harinath N.**, J.), 2025 SCC OnLine AP 1679
C. Subbaiah v. Praveen Kumar Purwar, (**Harinath N.**, J.), 2025 SCC OnLine AP 1657
Challagundla Babu Rao v. State of A.P., (**Harinath N.**, J.), 2025 SCC OnLine AP 1671
Dasari Venkata Satya Vishnu Murthy v. State of A.P., (**Harinath N.**, J.), 2025 SCC OnLine AP 1677
Erragudi Bhargavi v. Menega Naveen Kumar, (**Venuthurumalli Gopala Krishna Rao**, J.), 2025 SCC OnLine AP 1687
Gadde Sandhya v. State of A.P., (**Gannamaneni Ramakrishna Prasad**, J.), 2025 SCC OnLine AP 1692
Gubbala Lalitha Kumari v. State of A.P., (**Harinath N.**, J.), 2025 SCC OnLine AP 1674
Javvadi Srinivasa Rao v. State of A.P., (**K. Suresh Reddy**, J.), 2025 SCC OnLine AP 1665
Kanakatala Srinivas v. State of A.P., (**Harinath N.**, J.), 2025 SCC OnLine AP 1673
Karempudi Sai Krishna v. State of A.P., (**T. Mallikarjuna Rao**, J.), 2025 SCC OnLine AP 1668
Konala Venkata Satyanarayana Reddy v. State of A.P., (**Harinath N.**, J.), 2025 SCC OnLine AP 1681
Korra Mohan Rao v. State of A.P., (**T. Mallikarjuna Rao**, J.), 2025 SCC OnLine AP 1683
Kumbha Venkata Ramana v. State of A.P., (**K. Suresh Reddy**, J.), 2025 SCC OnLine AP 1659
Maddigapu Venkatarami Reddy v. State of A.P., (**K. Suresh Reddy**, J.), 2025 SCC OnLine AP 1663
Maddukuri Nagaraju v. State of A.P., (**Harinath N.**, J.), 2025 SCC OnLine AP 1667
Matha Srinivasa Rao v. Matha Venkata Lakshmi, (**Harinath N.**, J.), 2025 SCC OnLine AP 1675
Mayana Asif Khan v. State of A.P., (**T. Mallikarjuna Rao**, J.), 2025 SCC OnLine AP 1669
Padmavathi Komara v. State of A.P., (**K. Suresh Reddy**, J.), 2025 SCC OnLine AP 1666
Patapanchala Narendra Babu v. State of A.P., (**Harinath N.**, J.), 2025 SCC OnLine AP 1676
Pottipati Pavan Kumar v. State of A.P., (**Subba Reddy Satti**, J.), 2025 SCC OnLine AP 1688
Ramana Finance Corpn. v. Davala Sridhar Kumar, (**Ravi Nath Tilhari** and Maheswara Rao Kuncheam, JJ.), 2025 SCC OnLine AP 1656

Rammohan Rao Vijinigari v. State of A.P., (**Harinath N., J.**), [2025 SCC OnLine AP 1670](#)
Sirra Pradeep Kumar v. State of A.P., (**K. Suresh Reddy, J.**), [2025 SCC OnLine AP 1662](#)
Somashekar Babu v. State of A.P., (**Harinath N., J.**), [2025 SCC OnLine AP 1684](#)
Somula Sathyavathi v. State of A.P., (**Harinath N., J.**), [2025 SCC OnLine AP 1686](#)
Sumanth Reddy v. State of A.P., (**K. Suresh Reddy, J.**), [2025 SCC OnLine AP 1664](#)
Tatigotla Raghunatha Reddy v. State of A.P., (**T.C.D. Sekhar, J.**), [2025 SCC OnLine AP 1690](#)
Tatigotla Raghunatha Reddy v. State of A.P., (**T.C.D. Sekhar, J.**), [2025 SCC OnLine AP 1691](#)
Uyyala Srikanth v. State of A.P., (**Harinath N., J.**), [2025 SCC OnLine AP 1680](#)
V. Brahma Reddy v. State of A.P., (**K. Suresh Reddy, J.**), [2025 SCC OnLine AP 1661](#)

Bombay High Court [4]

Harinarayan Bhagirathi Rajbhar v. State of Maharashtra, (**Rajesh S. Patil, J.**), [2025 SCC OnLine Bom 1739](#)
Ozone Research Applications (India) (P) Ltd. v. Ahluwalia Contracts (India) Ltd., (**M.S. Jawalkar, J.**), [2025 SCC OnLine Bom 1741](#)
Philip Mammen v. Joseph Thomas, (**Bharati Dangre, J.**), [2024 SCC OnLine Bom 3994](#)
Sabina Lakdawala v. Feroze Y. Lakdawala, (**Madhav J. Jamdar, J.**), [2025 SCC OnLine Bom 1740](#)

Calcutta High Court [26]

Arnab Bandyopadhyay v. State of W.B., (**Biswajit Basu, J.**), [2025 SCC OnLine Cal 3975](#)
Atanu Malick v. State of W.B., (**Saugata Bhattacharyya, J.**), [2025 SCC OnLine Cal 3954](#)
Binod Kumar Goel v. Siliguri Municipal Corpn., (**Kausik Chanda, J.**), [2025 SCC OnLine Cal 3959](#)
Jayanta Chatterjee v. University of Calcutta, (**Biswajit Basu, J.**), [2025 SCC OnLine Cal 3953](#)
Jayanta Saha v. State of W.B., (**Saugata Bhattacharyya, J.**), [2025 SCC OnLine Cal 3955](#)
Kabita Sarkar (Dr.) v. AICTE, (**Biswajit Basu, J.**), [2025 SCC OnLine Cal 3967](#)
Kamakshya Prasad Bhattacharjee v. State of W.B., (**Saugata Bhattacharyya, J.**), [2025 SCC OnLine Cal 3974](#)
Kamal Krishna Halder v. State of W.B., (**Tirthankar Ghosh, J.**), [2025 SCC OnLine Cal 3972](#)
Kamini Singh v. State of W.B., (**Tirthankar Ghosh, J.**), [2025 SCC OnLine Cal 3971](#)
Lakshmi Das v. State of W.B., (**Biswajit Basu, J.**), [2025 SCC OnLine Cal 3968](#)
Laxman Shaw v. State of W.B., (**Tirthankar Ghosh, J.**), [2025 SCC OnLine Cal 3960](#)
Malay Kundu v. State of W.B., (**Aniruddha Roy, J.**), [2025 SCC OnLine Cal 3965](#)
Manosh Mondal v. State of W.B., (**Saugata Bhattacharyya, J.**), [2025 SCC OnLine Cal 3957](#)
Murari Saha v. State of W.B., (**Saugata Bhattacharyya, J.**), [2025 SCC OnLine Cal 3956](#)
Rakhal Ghosh v. State of W.B., (**Chaitali Chatterjee Das, J.**), [2025 SCC OnLine Cal 3951](#)
Rintu Sinha Mahapatra v. Union of India, (**Aniruddha Roy, J.**), [2025 SCC OnLine Cal 3976](#)
Sakera Bibi v. State of W.B., (**Biswajit Basu, J.**), [2025 SCC OnLine Cal 3970](#)
Samir Kumar Das v. State of W.B., (**Apurba Sinha Ray, J.**), [2025 SCC OnLine Cal 3952](#)
Sudarshan Ghanta v. State of W.B., (**Tirthankar Ghosh, J.**), [2025 SCC OnLine Cal 3963](#)
Sujit Saha v. State of W.B., (**Saugata Bhattacharyya, J.**), [2025 SCC OnLine Cal 3958](#)

Suresh Roy v. State of W.B., (**Tirthankar Ghosh**, J.), [2025 SCC OnLine Cal 3962](#)
Tarakanath Bhunia v. State of W.B., (**Biswajit Basu**, J.), [2025 SCC OnLine Cal 3969](#)
UBS Exports International (P) Ltd. v. State of W.B., (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 3966](#)
Uday Bhattacharjee v. State of W.B., (**Tirthankar Ghosh**, J.), [2025 SCC OnLine Cal 3961](#)
Ujjala Saha v. State of W.B., (**Tirthankar Ghosh**, J.), [2025 SCC OnLine Cal 3973](#)
W.B. College Service Commission v. State Chief Information Commr., (**Partha Sarathi Chatterjee**, J.), [2025 SCC OnLine Cal 3964](#)

Chhattisgarh High Court [1]

Prahlad Rathour v. State of Chhattisgarh, (**Arvind Kumar Verma**, J.), [2025 SCC OnLine Chh 5068](#)

Delhi High Court [22]

Ajay Kumar v. Union of India, (**C. Hari Shankar** and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 2868](#)
Arjun Sarkar v. State (NCT of Delhi), (**Shalinder Kaur**, J.), [2025 SCC OnLine Del 2855](#)
Ashok Aggarwal v. Amrose Singapore Pte. Ltd., (**Manoj Jain**, J.), [2025 SCC OnLine Del 2857](#)
Dilshad Hussain v. Pushpa Devi, (**Girish Kathpalia**, J.), [2025 SCC OnLine Del 2859](#)
Fateh Chand v. CBI, (**Amit Sharma**, J.), [2025 SCC OnLine Del 2858](#)
K.P.R. Nair v. Meenakshi Sardana, (**Dharmesh Sharma**, J.), [2025 SCC OnLine Del 2864](#)
Mahi Jeph v. Union of India, (**Dr Sudhir Kumar Jain**, J.), [2024 SCC OnLine Del 9637](#)
Manish Kumar Mishra v. Union of India, (**C. Hari Shankar** and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 2866](#)
Minda Corpn. Ltd. v. Star Minda Oil Lubricants Ind. Ltd., (**Jyoti Singh**, J.), [2022 SCC OnLine Del 5285](#)
Munna Kumar Yadav v. Union of India, (**C. Hari Shankar** and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 2867](#)
Narender v. State (NCT of Delhi), (**Shalinder Kaur**, J.), [2025 SCC OnLine Del 2854](#)
Pradip Barman v. State (NCT of Delhi), (**Shalinder Kaur**, J.), [2025 SCC OnLine Del 2853](#)
Rajnikant v. Union of India, (**C. Hari Shankar** and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 2869](#)
Rakesh Kumar Meena v. Union of India, (**C. Hari Shankar** and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 2872](#)
Royal Challengers Sports (P) Ltd. v. Uber India Systems (P) Ltd., (**Saurabh Banerjee**, J.), [2025 SCC OnLine Del 2860](#)
Sana Herbal (P) Ltd. v. Dehlvi Ambar Herbals (P) Ltd., (**C. Hari Shankar** and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 2861](#)
Satyajeet Samanta v. Shraddha Nanda, (**Manoj Jain**, J.), [2025 SCC OnLine Del 2856](#)
Simran Gill v. Jaiwant Gill alias Jaiwant S. Gill, (**Dharmesh Sharma**, J.), [2025 SCC OnLine Del 2865](#)
Union of India v. Jwo Bikram Kumar Singh, (**C. Hari Shankar** and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 2871](#)

Union of India v. Sigmnn Surender Singh Rathore, (C. Hari Shankar and Ajay Digpaul, JJ.), 2025 SCC OnLine Del 2870

Varun Jindal v. Union of India, (Dharmesh Sharma, J.), 2025 SCC OnLine Del 2863

Vasishtha Mantena NH04 JV v. Blacklead Infratech (P) Ltd., (C. Hari Shankar and Ajay Digpaul, JJ.), 2025 SCC OnLine Del 2862

Court of Ms. Hemani Malhotra, District Judge (Commercial)-2 [1]

Manash Lifestyle (P) Ltd. v. Ashok Kumar, (Hemani Malhotra, J.), 2024 SCC OnLine Dis Crt (Del) 38

Gauhati High Court [20]

Anowar Hussain v. State of Assam, (Robin Phukan, J.), 2025 SCC OnLine Gau 2432

Asrof Kalam Azad Laskar v. State of Assam, (Manish Choudhury, J.), 2025 SCC OnLine Gau 2439

Biman Roy v. State of Assam, (Kaushik Goswami, J.), 2025 SCC OnLine Gau 2438

Biva Bakers v. Union of India, (Lanusungkum Jamir, J.), 2025 SCC OnLine Gau 2435

Dhananjay Nath v. Indian Oil Corpn. Ltd., (Saptarshi Das, Deputy Registrar (Bench)), 2025 SCC OnLine Gau 2436

Dilip Kumar Datta v. State of Assam, (Saptarshi Das, Deputy Registrar (Bench)), 2025 SCC OnLine Gau 2427

Dipa Rani Medhi v. State of Assam, (Saptarshi Das, Deputy Registrar (Bench)), 2025 SCC OnLine Gau 2428

Krazytrip v. Indusind Bank Ltd., (Saptarshi Das, Deputy Registrar (Bench)), 2025 SCC OnLine Gau 2426

Lohit Kumar Kalita v. State of Assam, (Soumitra Saikia, J.), 2025 SCC OnLine Gau 2425

Madarkhat Tea Co. (P) Ltd. v. Assam Tea Plantations P.F. & Pension Fund Scheme, (N. Unni Krishnan Nair, J.), 2025 SCC OnLine Gau 2437

Majibur Rahman v. State of Assam, (Manash Ranjan Pathak, J.), 2025 SCC OnLine Gau 2420

Manmath Chandra Kalita v. State of Assam, (Kaushik Goswami, J.), 2025 SCC OnLine Gau 2433

Mayuri Saikia v. United India Insurance Co. Ltd., (Mridul Kumar Kalita, J.), 2025 SCC OnLine Gau 2421

Meghalaya Construction & Supply Co. v. Hindustan Steel Works Construction Ltd., (Lanusungkum Jamir, J.), 2025 SCC OnLine Gau 2429

Niru Gogoi v. State of Assam, (Kaushik Goswami, J.), 2025 SCC OnLine Gau 2431

Rajib Das (Dr.) v. State of Assam, (Kaushik Goswami, J.), 2025 SCC OnLine Gau 2430

Ruttonpore Plantations (P) Ltd. v. Assam Power Distribution Co. Ltd., (Lanusungkum Jamir, J.), 2025 SCC OnLine Gau 2424

Soma Deb v. Sib Sankar Singh, (Mridul Kumar Kalita, J.), 2025 SCC OnLine Gau 2423

Suraj Kumar Das v. State of Assam, (Robin Phukan, J.), 2025 SCC OnLine Gau 2434

Union of India v. Gautam Deka, (N. Unni Krishnan Nair, J.), 2025 SCC OnLine Gau 2422

Jharkhand High Court [51]

- All India Postal Employees Union Group 'C' v. Union of India*, (**Anubha Rawat Choudhary**, J.), 2024 SCC OnLine Jhar 4633
- All India Postal Employees Union Group 'C' v. Union of India*, (**Anubha Rawat Choudhary**, J.), 2024 SCC OnLine Jhar 4634
- All India Postal Employees Union Group 'C' v. Union of India*, (**Rajesh Kumar**, J.), 2024 SCC OnLine Jhar 4635
- Amit Kumar Tiwari v. State of Jharkhand*, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 1957
- Anuradha Chatterjee v. State of Jharkhand*, (**Gautam Kumar Choudhary**, J.), 2025 SCC OnLine Jhar 1972
- Arun Kumar v. Raj Soni Devi*, (Sujit Narayan Prasad and Rajesh Kumar, JJ.), 2025 SCC OnLine Jhar 1954
- Avinash Kumar v. State of Jharkhand*, (**Gautam Kumar Choudhary**, J.), 2025 SCC OnLine Jhar 1973
- Balbir Prasad Yadav v. State of Jharkhand*, (**Sanjay Prasad**, J.), 2025 SCC OnLine Jhar 1947
- Basuki Yadav v. State of Jharkhand*, (**Sanjay Prasad**, J.), 2025 SCC OnLine Jhar 1946
- Bimal Rai v. State of Jharkhand*, (**Ananda Sen** and **Pradeep Kumar Srivastava**, JJ.), 2025 SCC OnLine Jhar 1945
- Brij Narayan Singh v. State of Jharkhand*, (**Gautam Kumar Choudhary**, J.), 2025 SCC OnLine Jhar 1967
- Department of Higher & Technical Education v. Upendra Prasad*, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 1956
- Deven Mahato v. Union of India*, (**Ananda Sen**, J.), 2025 SCC OnLine Jhar 1978
- Fate Kisku v. State of Jharkhand*, (**Ananda Sen**, J.), 2025 SCC OnLine Jhar 1943
- Ganga Bhuiya v. State of Jharkhand*, (**Ananda Sen** and **Pradeep Kumar Srivastava**, JJ.), 2025 SCC OnLine Jhar 1952
- Gopal Mahto v. Nirmal Singh*, (**Sanjay Kumar Dwivedi**, J.), 2025 SCC OnLine Jhar 1963
- Gopinath Mandal v. State of Jharkhand*, (**Anil Kumar Choudhary**, J.), 2025 SCC OnLine Jhar 1950
- Gouri Shankar Keshri v. State of Jharkhand*, (**Anil Kumar Choudhary**, J.), 2025 SCC OnLine Jhar 1949
- Gyanchand Mahto v. State of Jharkhand*, (**Gautam Kumar Choudhary**, J.), 2025 SCC OnLine Jhar 1968
- Harikesh Mahto v. State of Jharkhand*, (**Gautam Kumar Choudhary**, J.), 2025 SCC OnLine Jhar 1971
- Jana Enterprises v. State of Jharkhand*, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 1984
- Jay Prakash Singh v. State of Jharkhand*, (**Gautam Kumar Choudhary**, J.), 2025 SCC OnLine Jhar 1966
- Jharkhand Urja Vitran Nigam Ltd. v. Synergy Polypacks (P) Ltd.*, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), 2025 SCC OnLine Jhar 1955
- Jirwa Devi v. Bangali Ram*, (**Anubha Rawat Choudhary**, J.), 2025 SCC OnLine Jhar 1964
- Josim Shaikh v. State of Jharkhand*, (**Ananda Sen**, J.), 2025 SCC OnLine Jhar 1942

- Kamal Rajwar v. State of Jharkhand*, (**Deepak Roshan**, J.), [2025 SCC OnLine Jhar 1979](#)
- Kanhaee Prasad v. Pradeep Kumar*, (Sujit Narayan Prasad and Rajesh Kumar, JJ.), [2025 SCC OnLine Jhar 1958](#)
- Kota Dall Mill v. State of Jharkhand*, (M.S. Ramachandra Rao, C.J. and **Deepak Roshan**, J.), [2025 SCC OnLine Jhar 1988](#)
- Krishna Pandit v. State of Jharkhand*, (**Sanjay Prasad**, J.), [2025 SCC OnLine Jhar 1948](#)
- Kundan Kumar v. State of Jharkhand*, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 1977](#)
- Maa Ugratara Minerals v. State of Jharkhand*, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), [2025 SCC OnLine Jhar 1985](#)
- Manbodh Kumar Mandal v. Union of India*, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), [2025 SCC OnLine Jhar 1983](#)
- Mangalu Oraon v. State of Jharkhand*, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), [2025 SCC OnLine Jhar 1982](#)
- Manoj Kumar Gupta v. State of Jharkhand*, (**Anil Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 1951](#)
- Manoj Kumar Mewara v. Commr. (CGST)*, (M.S. Ramachandra Rao, C.J. and **Deepak Roshan**, J.), [2025 SCC OnLine Jhar 1987](#)
- Mithilesh Kumar Choudhary v. State of Jharkhand*, (**Gautam Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 1975](#)
- Mostt Sarwari Kuar v. Mahendra Prasad Yadav*, (**Sanjay Kumar Dwivedi**, J.), [2025 SCC OnLine Jhar 1965](#)
- Narendra Kumar Tiwari v. Jharkhand Public Service Commission*, (**Deepak Roshan**, J.), [2025 SCC OnLine Jhar 1970](#)
- Neeraj Sahu v. State of Jharkhand*, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 1976](#)
- Rajiv Ranjan v. Union of India*, (M.S. Ramachandra Rao, C.J. and Deepak Roshan, J.), [2025 SCC OnLine Jhar 1986](#)
- Ranjeet Kumar v. State of Jharkhand*, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 1944](#)
- Sanjeev Kumar Dey v. State of Jharkhand*, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), [2025 SCC OnLine Jhar 1981](#)
- Santosh Ram v. State of Jharkhand*, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 1941](#)
- Sawani Orain v. State of Jharkhand*, (**Sanjay Prasad**, J.), [2025 SCC OnLine Jhar 1953](#)
- Shankar Silicate & Chemical Industry v. Union of India*, (**Autam Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 1974](#)
- State of Jharkhand v. Dilip Kumar Bhattacharya*, (M.S. Ramachandra Rao, C.J. and Deepak Roshan, J.), [2025 SCC OnLine Jhar 1961](#)
- State of Jharkhand v. Gopi Nandan Prasad*, (M.S. Ramachandra Rao, C.J. and Deepak Roshan, J.), [2025 SCC OnLine Jhar 1959](#)
- State of Jharkhand v. Ramashish Roy*, (M.S. Ramachandra Rao, C.J. and Deepak Roshan, J.), [2025 SCC OnLine Jhar 1962](#)
- State of Jharkhand v. Sarju Prasad Yadav*, (M.S. Ramachandra Rao, C.J. and Deepak Roshan, J.), [2025 SCC OnLine Jhar 1960](#)
- Sunny Jyoti Minz v. State of Jharkhand*, (M.S. Ramachandra Rao, C.J. and Rajesh Shankar, J.), [2025 SCC OnLine Jhar 1980](#)

Surendra Prasad Rawani v. State of Jharkhand, (**Deepak Roshan**, J.), 2025 SCC OnLine Jhar 1969

Karnataka High Court [3]

Bennettk Coleman & Co. Ltd. v. Bid & Hammer Auctioneers (P) Ltd., (**N.S. Sanjay Gowda**, J.), 2024 SCC OnLine Kar 4931

C.T. Ravi v. State, (**M. Nagaprasanna**, J.), 2025 SCC OnLine Kar 18

Channakeshava H.D. v. State of Karnataka, (**K. Natarajan**, J.), 2024 SCC OnLine Kar 6108

Kerala High Court [2]

Panchamy Pack (P) Ltd. v. Travancore Devaswom Board, (Dr A.K. Jayasankaran Nambiar and **Easwaran S.**, JJ.), 2025 SCC OnLine Ker 2946

Syamal v. State of Kerala, (**Anil K. Narendran** and Muralee Krishna S., JJ.), 2025 SCC OnLine Ker 2947

Madras High Court [4]

EPFO v. Employees Provident Fund Appellate Tribunal, (**M. Dhandapani**, J.), 2023 SCC OnLine Mad 8383

EPFO v. Employees Provident Funds Appellate Tribunal, (**S. Vaidyanathan** and J. Sathya Narayana Prasad, JJ.), 2023 SCC OnLine Mad 8382

Provident Fund Commr. v. Employees Provident Fund Appellate Tribunal, (**J. Nisha Banu** and P. Dhanabal, JJ.), 2024 SCC OnLine Mad 8361

Provident Fund Commr. v. R. Ajay Kumar Division, (M.S. Ramesh and C. Kumarappan, JJ.), 2024 SCC OnLine Mad 8362

Meghalaya High Court [13]

Anu Jain Bohra v. State of Meghalaya, (**H.S. Thangkhiew**, J.), 2025 SCC OnLine Megh 381

Anu Jain Bohra v. State of Meghalaya, (**H.S. Thangkhiew**, J.), 2025 SCC OnLine Megh 384

Aziah Hoque v. State of Meghalaya, (**H.S. Thangkhiew**, J.), 2025 SCC OnLine Megh 392

Balbir Singh v. Union of India, (**H.S. Thangkhiew**, J.), 2025 SCC OnLine Megh 385

Bashemphang Thabah v. Khasi Hills Autonomous District Council, (**H.S. Thangkhiew**, J.), 2025 SCC OnLine Megh 389

Karbius Lyngdoh v. State of Meghalaya, (**H.S. Thangkhiew**, J.), 2025 SCC OnLine Megh 383

Phrident Singh Thabah v. Collector East Khasi Hills District, (**H.S. Thangkhiew**, J.), 2025 SCC OnLine Megh 387

Registrar General, High Court of Meghalaya v. State of Meghalaya, (I.P. Mukerji, C.J. and W. Diengdoh, J.), 2025 SCC OnLine Megh 382

RFN GD Wanbuddien Syngkli v. State of Meghalaya, (**H.S. Thangkhiew**, J.), 2025 SCC OnLine Megh 393

Rohit Chauhan v. State of Meghalaya, (**H.S. Thangkhiew**, J.), 2025 SCC OnLine Megh 391

Spitar Thangkhiew v. Khasi Hills Autonomous District Council, (**H.S. Thangkhiew**, J.), 2025 SCC OnLine Megh 390

Umpohliw Central Bonded Warehouse v. State of Meghalaya, (H.S. Thangkhiew, J.), 2025 SCC OnLine Megh 386

USTM v. Union of India, (H.S. Thangkhiew, J.), 2025 SCC OnLine Megh 388

Madhya Pradesh High Court [59]

Abdul Razzak v. State of M.P., (Vishal Dhagat, J.), 2024 SCC OnLine MP 9541

Ajay Bharadwaj v. State of M.P., (Rajendra Kumar Vani, J.), 2025 SCC OnLine MP 3708

Ankit Kushwaha v. State of M.P., (Sanjay Dwivedi, J.), 2025 SCC OnLine MP 3721

Anwar Hussain v. State of M.P., (Sanjeev S. Kalgaonkar, J.), 2025 SCC OnLine MP 3715

Arbaz v. State of M.P., (Sanjeev S. Kalgaonkar, J.), 2025 SCC OnLine MP 3714

Ashok Bheel v. State of M.P., (Prem Narayan Singh, J.), 2025 SCC OnLine MP 3726

Ashok Kumar C.K. v. Mahesh Bal, (Avanindra Kumar Singh, J.), 2025 SCC OnLine MP 3736

Ashok Kumar Goswami v. Union of India, (Subodh Abhyankar, J.), 2025 SCC OnLine MP 3756

Ashok Kumar Gupta v. State of M.P., (G.S. Ahluwalia, J.), 2025 SCC OnLine MP 3712

Ashok Rana v. Speical Police Establishment, (Sushrut Arvind Dharmadhikari and Anuradha Shukla, JJ.), 2025 SCC OnLine MP 3729

Bhoori Kushwah v. State of M.P., (Anand Pathak and Hirdesh, JJ.), 2025 SCC OnLine MP 3752

Bihari Lal Richariya v. Neeraj Soni, (Vivek Agarwal, J.), 2025 SCC OnLine MP 3710

Chintes v. State of M.P., (Binod Kumar Dwivedi, J.), 2025 SCC OnLine MP 3716

Devi Singh Solanki v. State of M.P., (Vijay Kumar Shukla, J.), 2025 SCC OnLine MP 3749

Guman Singh v. State of M.P., (Prem Narayan Singh, J.), 2025 SCC OnLine MP 3722

Harish v. State of M.P., (Sanjeev S. Kalgaonkar, J.), 2025 SCC OnLine MP 3707

Hemlata Shakya v. State of M.P., (Rajendra Kumar Vani, J.), 2025 SCC OnLine MP 3732

IIFL Home Finance Ltd. v. State of M.P., (Anand Pathak and Hirdesh, JJ.), 2025 SCC OnLine MP 3748

Indraprasth Food Ltd. v. State of M.P., (Subodh Abhyankar, J.), 2025 SCC OnLine MP 3747

Jila Sahkari Kendriya Bank v. Dinesh Goshi, (Vishal Dhagat, J.), 2025 SCC OnLine MP 3758

Jitendra Singh v. State of M.P., (Prem Narayan Singh, J.), 2025 SCC OnLine MP 3717

Kailashchand Janged v. State of M.P., (Sanjay Dwivedi, J.), 2025 SCC OnLine MP 3720

Kamal v. State of M.P., (Binod Kumar Dwivedi, J.), 2025 SCC OnLine MP 3713

Kamlesh Dheemar v. State of M.P., (Rajendra Kumar Vani, J.), 2025 SCC OnLine MP 3704

Kunti Bai v. Chandrabhan, (Dwarka Dhish Bansal, J.), 2025 SCC OnLine MP 3734

Mahi Institute of Nursing v. State of M.P., (Sanjay Dwivedi and Achal Kumar Paliwal, JJ.), 2025 SCC OnLine MP 3744

Mahi School of Nursing v. State of M.P., (Sanjay Dwivedi and Achal Kumar Paliwal, JJ.), 2025 SCC OnLine MP 3745

Manju Rajput v. Kamal Singh Rajput, (G.S. Ahluwalia, J.), 2025 SCC OnLine MP 3731

Manoj v. State of M.P., (Sanjeev S. Kalgaonkar, J.), 2025 SCC OnLine MP 3728

Meena Anant Singh Adiwasi v. State of M.P., (G.S. Ahluwalia, J.), 2025 SCC OnLine MP 3746

Minakshi v. General Administration Department, (Subodh Abhyankar, J.), 2025 SCC OnLine MP 3757

Mohan Kurmi v. Union of India, (Vivek Agarwal, J.), 2025 SCC OnLine MP 3755

Mohan v. State of M.P., (Prem Narayan Singh, J.), 2025 SCC OnLine MP 3724

Mukesh v. State of M.P., (Prem Narayan Singh, J.), 2025 SCC OnLine MP 3723

Munna v. State of M.P., (Anil Verma, J.), 2025 SCC OnLine MP 3709

Nathulala Gawde v. State of M.P., (Vijay Kumar Shukla, J.), 2025 SCC OnLine MP 3743

Neeraj Prajapati v. State of M.P., (Sanjay Dwivedi, J.), 2025 SCC OnLine MP 3719

Neeraj Sahu v. State of M.P., (Prem Narayan Singh, J.), 2025 SCC OnLine MP 3705

OM Smelters & Rollers (P) Ltd. v. State of M.P., (Milind Ramesh Phadke, J.), 2025 SCC OnLine MP 3740

Omprakash Batham v. State of M.P., (Anand Pathak and Hirdesh, JJ.), 2025 SCC OnLine MP 3738

Pinki Devi v. State of M.P., (Anil Verma, J.), 2025 SCC OnLine MP 3718

Prem Singh Chouhan v. State of M.P., (Subodh Abhyankar, J.), 2025 SCC OnLine MP 3741

Pushpendra Sharma v. Ram Singh Yadav, (G.S. Ahluwalia, J.), 2025 SCC OnLine MP 3735

Pushpendra Singh v. State of M.P., (G.S. Ahluwalia, J.), 2025 SCC OnLine MP 3754

Ramcharan Goyal v. Kamalarani Verma, (Milind Ramesh Phadke, J.), 2025 SCC OnLine MP 3733

Ramdas Bairagi v. Rohit Patel, (Vivek Agarwal, J.), 2025 SCC OnLine MP 3711

Ramesh Tiwari v. State of M.P., (Sanjay Dwivedi, J.), 2025 SCC OnLine MP 3742

Rana Pratap Singh v. State of M.P., (Vishal Mishra, J.), 2025 SCC OnLine MP 3751

Sagar Bhimte v. State of M.P., (Vijay Kumar Shukla, J.), 2025 SCC OnLine MP 3750

Shahbaz Qureshi v. State of M.P., (Sanjay Dwivedi, J.), 2025 SCC OnLine MP 3725

Shubhashish Banjaree v. State of M.P., (Subodh Abhyankar, J.), 2025 SCC OnLine MP 3753

Softyan v. State of M.P., (Prem Narayan Singh, J.), 2025 SCC OnLine MP 3727

Sonu v. State of M.P., (Maninder S. Bhatti, J.), 2024 SCC OnLine MP 9540

State of M.P. v. Inder Singh, (Roopesh Chandra Varshney, J.), 2024 SCC OnLine MP 9542

State of M.P. v. Prakash Parihar, (Suresh Kumar Kait, C.J. and Vivek Jain, J.), 2025 SCC OnLine MP 3739

Sughar Singh v. State of M.P., (Achal Kumar Paliwal, J.), 2025 SCC OnLine MP 3706

Sunita Yadav v. State of M.P., (Maninder S. Bhatti, J.), 2025 SCC OnLine MP 3730

Vinod Kumar Sahu v. State of M.P., (Maninder S. Bhatti, J.), 2025 SCC OnLine MP 3703

Vishvajeet Ratoniya v. State of M.P., (Anand Pathak and Hirdesh, JJ.), 2025 SCC OnLine MP 3737

Orissa High Court [1]

Malaya Ranjan Dash v. State of Odisha, (S.K. Sahoo and S.S. Mishra, JJ.), 2025 SCC OnLine Ori 1630

Punjab and Haryana High Court [1]

Suraj Singh v. State of Punjab, (Anoop Chitkara, J.), 2024 SCC OnLine P&H 15510

Rajasthan High Court [74]

- Aafrin Khatoon v. State of Rajasthan*, (**Kuldeep Mathur**, J.), 2025 SCC OnLine Raj 1769
- Anita Bishnoi v. State of Rajasthan*, (**Rekha Borana**, J.), 2025 SCC OnLine Raj 1725
- Anita v. State of Rajasthan*, (**Kuldeep Mathur**, J.), 2025 SCC OnLine Raj 1754
- Bhanupriya v. State of Rajasthan*, (**Kuldeep Mathur**, J.), 2025 SCC OnLine Raj 1751
- Bhaskar v. State of Rajasthan*, (**Manoj Kumar Garg**, J.), 2025 SCC OnLine Raj 1744
- Bhura Ram v. State of Rajasthan*, (**Vinit Kumar Mathur**, J.), 2025 SCC OnLine Raj 1722
- Bhuwan Bhaskar Singh Rathore v. State of Rajasthan*, (**Rekha Borana**, J.), 2025 SCC OnLine Raj 1733
- Data Baba Enterprise v. State of Rajasthan*, (**Dinesh Mehta**, J.), 2025 SCC OnLine Raj 1730
- Dinesh Vyas v. State of Rajasthan*, (**Vinit Kumar Mathur**, J.), 2025 SCC OnLine Raj 1709
- Dirghayu Seva Sansthan Trust v. State of Rajasthan*, (**Dinesh Mehta**, J.), 2025 SCC OnLine Raj 1713
- Gajendra Singh v. State of Rajasthan*, (**Chandra Prakash Shrimali**, J.), 2025 SCC OnLine Raj 1747
- Goverdhanlal v. Madhu Bala Bach (Sharma)*, (**Dinesh Mehta**, J.), 2025 SCC OnLine Raj 1707
- Hanumandas v. State of Rajasthan*, (**Munnuri Laxman**, J.), 2025 SCC OnLine Raj 1712
- Harish Chandra Bunkar Balai v. Board of Revenue*, (**Rekha Borana** and **Shree Chandrashekhar**, JJ.), 2024 SCC OnLine Raj 3736
- Heera Lal Beniwal v. State of Rajasthan*, (**Rekha Borana**, J.), 2025 SCC OnLine Raj 1728
- Hetal Charan v. State of Rajasthan*, (**Kuldeep Mathur**, J.), 2025 SCC OnLine Raj 1764
- Hussain Mohammad v. Tolaram*, (**Sameer Jain**, J.), 2025 SCC OnLine Raj 1742
- J.V. Enterprises v. Election Commission of India*, (**Munnuri Laxman**, J.), 2025 SCC OnLine Raj 1718
- Jagdish Kumar v. State of Rajasthan*, (**Chandra Prakash Shrimali**, J.), 2025 SCC OnLine Raj 1745
- Jai Singh v. Cholamandalam & Investment & Finance Co.*, (**Dinesh Mehta**, J.), 2025 SCC OnLine Raj 1717
- Jogendra Singh Kanwaria v. State of Rajasthan*, (**Rekha Borana**, J.), 2025 SCC OnLine Raj 1731
- Kashish v. State of Rajasthan*, (**Kuldeep Mathur**, J.), 2025 SCC OnLine Raj 1765
- Kehra Ram Sau v. State of Rajasthan*, (**Rekha Borana**, J.), 2025 SCC OnLine Raj 1737
- Kharta Ram v. State of Rajasthan*, (**Munnuri Laxman**, J.), 2025 SCC OnLine Raj 1724
- Lalkrishna Singh v. State of Rajasthan*, (**Kuldeep Mathur**, J.), 2025 SCC OnLine Raj 1741
- Laxman Ram v. State of Rajasthan*, (**Munnuri Laxman**, J.), 2025 SCC OnLine Raj 1726
- Madan Lal v. State of Rajasthan*, (**Rekha Borana**, J.), 2025 SCC OnLine Raj 1729
- Madhav Singh Mehru v. State of Rajasthan*, (**Dinesh Mehta**, J.), 2025 SCC OnLine Raj 1715
- Madhusudan Rao v. State of Rajasthan*, (**Vinit Kumar Mathur**, J.), 2025 SCC OnLine Raj 1705
- Mahendra Kumar Jatiya v. State of Rajasthan*, (**Rekha Borana**, J.), 2025 SCC OnLine Raj 1732
- Manisha Sankhla v. State of Rajasthan*, (**Kuldeep Mathur**, J.), 2025 SCC OnLine Raj 1767
- Mariyam Belim (Dr.) v. National Board of Examination*, (**Manindra Mohan Shrivastava**, C.J. and **Sunil Beniwal**, J.), 2025 SCC OnLine Raj 1701
- Monika v. State of Rajasthan*, (**Chandra Prakash Shrimali**, J.), 2025 SCC OnLine Raj 1748
- Moti Lal v. State of Rajasthan*, (**Kuldeep Mathur**, J.), 2025 SCC OnLine Raj 1743

Naresh v. State of Rajasthan, (**Farjand Ali**, J.), [2025 SCC OnLine Raj 1749](#)
Neeraj Chelani v. D.C.b. Bank, (**Dinesh Mehta**, J.), [2025 SCC OnLine Raj 1716](#)
Om Prakash v. Khamma Devi, (**Dinesh Mehta**, J.), [2025 SCC OnLine Raj 1711](#)
Pan Kunwar v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 1759](#)
Parmod v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 1753](#)
Poonam v. State of Rajasthan, (**Rekha Borana**, J.), [2025 SCC OnLine Raj 1735](#)
Prahlad Ram Hardu v. State of Rajasthan, (**Vinit Kumar Mathur**, J.), [2025 SCC OnLine Raj 1739](#)
Premjeet Tandi v. State of Rajasthan, (**Vinit Kumar Mathur**, J.), [2025 SCC OnLine Raj 1738](#)
Priya v. State of Rajasthan, (**Rekha Borana**, J.), [2025 SCC OnLine Raj 1734](#)
Pushpa Jain v. State of Rajasthan, (**Vinit Kumar Mathur**, J.), [2025 SCC OnLine Raj 1721](#)
Rahamat Alla v. State of Rajasthan, (**Dinesh Mehta**, J.), [2025 SCC OnLine Raj 1770](#)
Rahesh v. State of Rajasthan, (**Chandra Prakash Shrimali**, J.), [2025 SCC OnLine Raj 1746](#)
Raja Ram v. State of Rajasthan, (**Rekha Borana**, J.), [2025 SCC OnLine Raj 1736](#)
Rajendra Taneja v. State of Rajasthan, (**Dinesh Mehta**, J.), [2025 SCC OnLine Raj 1710](#)
Rajesh Kanwar v. Mahipalsingh, (**Yogendra Kumar Purohit**, J.), [2025 SCC OnLine Raj 1704](#)
Raju v. State of Rajasthan, (**Manoj Kumar Garg**, J.), [2025 SCC OnLine Raj 1740](#)
Rakhi Jawa v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 1758](#)
Rakshita v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 1750](#)
Ramesh Chand Solanki v. State of Rajasthan, (**Dinesh Mehta**, J.), [2025 SCC OnLine Raj 1714](#)
Ramkanya v. State of Rajasthan, (Pushpendra Singh Bhati and Chandra Shekhar Sharma, JJ.), [2025 SCC OnLine Raj 1700](#)
Ranidan Singh v. State of Rajasthan, (**Rajendra Prakash Soni**, J.), [2024 SCC OnLine Raj 3737](#)
Rekha Devi v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 1755](#)
Renaki v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 1757](#)
Shahin Salimkha Sheikh v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 1761](#)
Shushila v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 1766](#)
Siya Rani v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 1752](#)
Sohani v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 1760](#)
State of Rajasthan v. Bhanwar Lal Rao, (Manindra Mohan Shrivastava, C.J. and Sunil Beniwal, J.), [2025 SCC OnLine Raj 1703](#)
State of Rajasthan v. Neelisha Rathore, (Manindra Mohan Shrivastava, C.J. and Sunil Beniwal, J.), [2025 SCC OnLine Raj 1702](#)
Sukhram v. State of Rajasthan, (**Munnuri Laxman**, J.), [2025 SCC OnLine Raj 1727](#)
Suman v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 1768](#)
Sunrise & Co. v. State of Rajasthan, (**Dinesh Mehta**, J.), [2025 SCC OnLine Raj 1708](#)
Surendra Construction Co. v. Employee State Insurance Corpn., (**Munnuri Laxman**, J.), [2025 SCC OnLine Raj 1723](#)
Tagi Kumari v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 1762](#)
Uday Singh v. State of Rajasthan, (**Munnuri Laxman**, J.), [2025 SCC OnLine Raj 1719](#)
Umesh Kumar Gila v. State of Rajasthan, (**Vinit Kumar Mathur**, J.), [2025 SCC OnLine Raj 1706](#)

Vijay Kumar Singhal v. State of Rajasthan, (Narendra Singh Dhaddha, J.), 2024 SCC OnLine Raj 3738

Vimla v. State of Rajasthan, (Kuldeep Mathur, J.), 2025 SCC OnLine Raj 1756

Vinita Chhajjer v. State of Rajasthan, (Kuldeep Mathur, J.), 2025 SCC OnLine Raj 1763

Yashoda v. State of Rajasthan, (Vinit Kumar Mathur, J.), 2025 SCC OnLine Raj 1720

Tripura High Court [10]

Badal Chandra Hazari v. State of Tripura, (T. Amarnath Goud, J.), 2025 SCC OnLine Tri 296

Jitendra Chowdhury v. State of Tripura, (T. Amarnath Goud, J.), 2025 SCC OnLine Tri 292

Litan Bardhan v. State of Tripura, (T. Amarnath Goud, J.), 2025 SCC OnLine Tri 291

Narayan Das v. State of Tripura, (T. Amarnath Goud, J.), 2025 SCC OnLine Tri 293

Pranab Majumder v. State of Tripura, (T. Amarnath Goud, J.), 2025 SCC OnLine Tri 294

Purabi Debbarma v. State of Tripura, (T. Amarnath Goud, J.), 2025 SCC OnLine Tri 299

Rajib Saha v. State of Tripura, (T. Amarnath Goud, J.), 2025 SCC OnLine Tri 295

Sikanjoy Reang v. State of Tripura, (T. Amarnath Goud, J.), 2025 SCC OnLine Tri 290

Tilak Bhattacharjee v. State of Tripura, (T. Amarnath Goud, J.), 2025 SCC OnLine Tri 298

Tridiv Nath v. State of Tripura, (T. Amarnath Goud, J.), 2025 SCC OnLine Tri 297

Uttaranchal High Court [20]

Anil Kumar v. Hemwati Nandan Garhwal University, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1217

Arjun Singh v. Board of School Education, (Ravindra Maithani, J.), 2025 SCC OnLine Utt 1210

Gajendra Singh v. Reena Balmiki, (Ravindra Maithani, J.), 2022 SCC OnLine Utt 1898

Girdhari v. State of Uttarakhand, (Ravindra Maithani, J.), 2025 SCC OnLine Utt 1223

Jaswant Singh v. Chief Agriculture Officer, (Ravindra Maithani, J.), 2025 SCC OnLine Utt 1212

Jitendra Singh Rawat v. State of Uttarakhand, (G. Narendar, C.J. and Alok Mahra, J.), 2025 SCC OnLine Utt 1215

Mamta Devi v. Hemwati Nandan Garhwal University, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1218

Mangal Singh Negi v. State of Uttarakhand, (Ravindra Maithani, J.), 2025 SCC OnLine Utt 1207

Mohd. Yunus Usmani v. DM, (Ravindra Maithani, J.), 2025 SCC OnLine Utt 1211

Praveen Kumar v. State of Uttarakhand, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1206

Ram Pal Singh v. Uttarakhand Transport Corpn., (Ravindra Maithani, J.), 2025 SCC OnLine Utt 1221

Ramu Singh v. Hemwati Nandan Garhwal University, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1219

Salman v. State of Uttarakhand, (Ravindra Maithani, J.), 2025 SCC OnLine Utt 1208

Sandhya Rani v. Hemwati Nandan Garhwal University, (Alok Kumar Verma, J.), 2025 SCC OnLine Utt 1220

Santosh Kumar v. State of Uttarakhand, (Ravindra Maithani, J.), 2025 SCC OnLine Utt 1222

Satya Dev Tyagi v. State of Uttarakhand, (G. Narendar, C.J. and Alok Mahra, J.), [2025 SCC OnLine Utt 1214](#)

Seeta Ram v. Hemwati Nandan Garhwal University, (Alok Kumar Verma, J.), [2025 SCC OnLine Utt 1216](#)

Usha v. State of Uttarakhand, (G. Narendar, C.J. and Alok Mahra, J.), [2025 SCC OnLine Utt 1213](#)
Uttarakhand State Seed & Organic Production Certification Agency v. Keshar Singh Rawat, (Manoj Kumar Tiwari and Ashish Naithani, JJ.), [2025 SCC OnLine Utt 1209](#)

Zohra v. State of Uttarakhand, (Alok Kumar Verma, J.), [2025 SCC OnLine Utt 1205](#)

Customs Excise and Service Tax Appellate Tribunal [33]

Atlantis Multiplex (P) Ltd. v. CCE, (Ajay Sharma, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2025 SCC OnLine CESTAT 1452](#)

Century Knitters (India) Ltd. v. CCE, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2025 SCC OnLine CESTAT 1434](#)

Commr. of Customs v. Ashian Oils (P) Ltd., (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1427](#)

Dixon Technologies India Ltd. v. Commr. (CGST), (P.K. Choudhary, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2025 SCC OnLine CESTAT 1440](#)

Emd Locomotive Technologies (P) Ltd. v. Commr. (CGST), (P.K. Choudhary, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2025 SCC OnLine CESTAT 1439](#)

Exotic Industries (India) v. Commr. of Central Tax, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1437](#)

Forward Minerals & Metal (P) Ltd. v. Commr. (CGST), (Somesh Arora, Member (Judicial)), [2025 SCC OnLine CESTAT 1432](#)

HCL Infosystems Ltd. v. Commr. (CGST), (Ajay Sharma, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2025 SCC OnLine CESTAT 1442](#)

Hindustan Zinc Ltd. v. Commr. (CGST), (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1431](#)

Indian Oil Corpn. Ltd. v. Commr. (CGST), (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1438](#)

K.V. Joshy v. Commr. of Customs, (C.J. Mathew, Member (Technical) and P.A. Augustian, Member (Judicial)), [2025 SCC OnLine CESTAT 1422](#)

Kalyani Solvent (P) Ltd. v. Commr. of Customs, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1426](#)

Kaushik Kumar Shyambodh Singh v. CCE, (Dr Ajaya Krishna Vishvesha, Member (Judicial) and Satendra Vikram Singh, Member (Technical)), [2025 SCC OnLine CESTAT 1446](#)

Kaushik Kumar Shyambodh Singh v. CCE, (Dr Ajaya Krishna Vishvesha, Member (Judicial) and Satendra Vikram Singh, Member (Technical)), [2025 SCC OnLine CESTAT 1447](#)

Kisan Biri Factory v. CCE, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1436](#)

Krishna Jute Co. v. Commr. (CGST), (P.K. Choudhary, Member (Judicial) and Rajeev Tandon, Member (Technical)), [2025 SCC OnLine CESTAT 1441](#)

- Luminous Power Technologies (P) Ltd. v. Commr. (CGST)*, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2025 SCC OnLine CESTAT 1435](#)
- Mahtab Ahmad v. CCE*, (Sanjiv Srivastava, Member (Technical)), [2025 SCC OnLine CESTAT 1451](#)
- Mittal Corpn. Ltd. v. CCE*, (Dr Rachna Gupta, Member (Judicial) and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1433](#)
- Mushtaque Ahmed v. Commr. of Customs*, (Sanjiv Srivastava, Member (Technical)), [2025 SCC OnLine CESTAT 1429](#)
- Mylan Laboratories v. Commr. of Central Tax*, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), [2025 SCC OnLine CESTAT 1448](#)
- Rabindra Nath Bera v. Commr. (CGST)*, (Rajeev Tandon, Member (Technical)), [2025 SCC OnLine CESTAT 1444](#)
- Rays Engineering Works v. Commr. of Customs*, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1425](#)
- Roy's Institute of Competitive Examination (P) Ltd. v. Commr. of Service Tax*, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1449](#)
- Shree Balaji Caterers (P) Ltd. v. CCE*, (Somesh Arora, Member (Judicial) and Satendra Vikram Singh, Member (Technical)), [2025 SCC OnLine CESTAT 1445](#)
- Shri Manjunatha Cargo (P) Ltd. v. Commr. of Customs*, (Dr D.M. Misra, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1423](#)
- Sinhal Infrastructure (P) Ltd. v. Commr. (CGST)*, (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 1450](#)
- Suneesh A.K. v. Commr. of Customs*, (M.M. Parthiban, Member (Technical)), [2025 SCC OnLine CESTAT 1428](#)
- Trina Steelcarb (P) Ltd. v. Commr. of Customs*, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1424](#)
- Turbo Bell Moulds (P) Ltd. v. Commr. of Customs*, (P.K. Choudhary, Member (Judicial), Sanjiv Srivastava, Member (Technical) and Binu Tamta, Member (Judicial)), [2025 SCC OnLine CESTAT 1443](#)
- Vibhutigudda Mines (P) Ltd. v. Commr. of Customs*, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), [2025 SCC OnLine CESTAT 1420](#)
- VSN Plastics (P) Ltd. v. Commr. of Central Tax*, (A.K. Jyotishi, Member (Technical) and Angad Prasad, Member (Judicial)), [2025 SCC OnLine CESTAT 1430](#)
- Wipro Ltd. v. Commr. of Customs*, (Dr D.M. Misra, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2025 SCC OnLine CESTAT 1421](#)

Income Tax Appellate Tribunal [55]

- American Chemical Society v. CIT*, (**Vikram Singh Yadav**, A.M. and Anikesh Banerjee, J.M.), [2025 SCC OnLine ITAT 4385](#)
- Amit Kanhaiyalal Gidwani v. CIT*, (**Dr. Manish Borad**, A.M. and Astha Chandra, J.M.), [2025 SCC OnLine ITAT 4397](#)
- Amrutbhai Kantilal Patel v. CIT*, (**B.R.R. Kumar**, V.P. and Siddhartha Nautiyal, J.M.), [2025 SCC OnLine ITAT 4374](#)

- Atul Ltd. v. CIT*, (T.R. Senthil Kumar, J.M. and **Makarand V. Mahadeokar**, A.M.), [2025 SCC OnLine ITAT 4407](#)
- Baghmari Tea Co. Ltd. v. CIT*, (**Pradip Kumar Choubey**, J.M. and Rakesh Mishra, A.M.), [2025 SCC OnLine ITAT 4368](#)
- Bhavin Manoharbhay Parmar v. CIT*, (**B.R.R. Kumar**, V.P. and Suchitra Kamble, J.M.), [2025 SCC OnLine ITAT 4371](#)
- Bhrugesh Atulvadan Lakhiara v. CIT*, (**B.R.R. Kumar**, V.P. and Siddhartha Nautiyal, J.M.), [2025 SCC OnLine ITAT 4375](#)
- Chandrakant Viththal v. CIT*, (**R.K. Panda**, V.P. and Astha Chandra, J.M.), [2025 SCC OnLine ITAT 4398](#)
- Chiragbhai Hasmukhbhai Patel v. CIT*, (**B.R.R. Kumar**, V.P. and Siddhartha Nautiyal, J.M.), [2025 SCC OnLine ITAT 4373](#)
- Chrysilla Builders and Developers (P) Ltd. v. CIT*, (**Satbeer Singh Godara**, J.M. and M. Balaganesh, A.M.), [2025 SCC OnLine ITAT 4390](#)
- CIT v. Dadhich India (P) Ltd.*, (**Rajesh Kumar**, A.M. and Pradip Kumar Choubey, J.M.), [2025 SCC OnLine ITAT 4365](#)
- CIT v. Mahesh Mohanbhai Patel (HUF) Unit-2*, (Siddhartha Nautiyal, J.M. and **Makarand V. Mahadeokar**, A.M.), [2025 SCC OnLine ITAT 4392](#)
- CIT v. Murex Southeast Asia (P) Ltd.*, (Narendra Kumar Billaiya, A.M. and Sandeep Singh Karhail, J.M.), [2025 SCC OnLine ITAT 4393](#)
- Dazzling Construction (P) Ltd. v. CIT*, (**Pradip Kumar Kedia**, A.M. and Yogesh Kumar U.S., J.M.), [2025 SCC OnLine ITAT 4406](#)
- Deep Education and Cultural Trust v. CIT*, (**Siddhartha Nautiyal**, J.M. and Makarand V. Mahadeokar, A.M.), [2025 SCC OnLine ITAT 4381](#)
- Delta Developers v. CIT*, (**Siddhartha Nautiyal**, J.M. and Makarand V. Mahadeokar, A.M.), [2025 SCC OnLine ITAT 4376](#)
- Fluor Daniel India (P) Ltd. v. CIT*, (**S. Rifaur Rahman**, A.M. and Vimal Kumar, J.M.), [2025 SCC OnLine ITAT 4408](#)
- GFK Nielsen India (P) Ltd. v. NFAC*, (**S. Rifaur Rahman**, A.M. and Vimal Kumar, J.M.), [2025 SCC OnLine ITAT 4410](#)
- GMR Varalakshmi Foundation v. CIT*, (Laliet Kumar, J.M. and **Manjunatha G.**, A.M.), [2025 SCC OnLine ITAT 4417](#)
- Gulzar-Moksh (JV) v. CIT*, (**Partha Sarathi Chaudhury**, J.M. and Arun Khodpia, A.M.), [2025 SCC OnLine ITAT 4395](#)
- Hireright Llc v. CIT*, (**Satbeer Singh Godara**, J.M. and S. Rifaur Rahman, A.M.), [2025 SCC OnLine ITAT 4399](#)
- Jagannath Transport Corpn. v. CIT*, (**Partha Sarathi Chaudhury**, J.M. and Arun Khodpia, A.M.), [2025 SCC OnLine ITAT 4383](#)
- Kolhapur Timber and Furniture Mart v. CIT*, (**Manish Borad**, A.M. and S.S. Viswanethra Ravi, J.M.), [2025 SCC OnLine ITAT 4400](#)
- Kusumlata Garg v. CIT*, (**B.M. Biyani**, A.M. and Dinesh Mohan Sinha, J.M.), [2025 SCC OnLine ITAT 4402](#)
- M V G Jaher Dharmik Trust v. CIT*, (**Siddhartha Nautiyal**, J.M. and Makarand V. Mahadeokar, A.M.), [2025 SCC OnLine ITAT 4370](#)

- Mukesh Kumar Jaiswal v. CIT*, (Kul Bharat, V.P. and **Anadee Nath Misshra**, A.M.), [2025 SCC OnLine ITAT 4380](#)
- Narayankrupa Reality v. CIT*, (**Annapurna Gupta**, A.M. and T.R. Senthil Kumar, J.M.), [2025 SCC OnLine ITAT 4367](#)
- Niranjanbhai D. Patel v. CIT*, (Siddhartha Nautiyal, J.M. and **Makarand V. Mahadeokar**, A.M.), [2025 SCC OnLine ITAT 4411](#)
- Nirma University v. CIT*, (**B.R.R. Kumar**, V.P. and Siddhartha Nautiyal, J.M.), [2025 SCC OnLine ITAT 4372](#)
- Pankajsinh Sabubhai Vaghela v. CIT*, (**Siddhartha Nautiyal**, J.M. and Makarand V. Mahadeokar, A.M.), [2025 SCC OnLine ITAT 4379](#)
- Parnika Commercial and Estate (P) Ltd. v. CIT*, (Mahavir Singh, V.P. and **S. Rifaur Rahman**, A.M.), [2025 SCC OnLine ITAT 4412](#)
- Patel Kalubhai Arjanbhai (HUF) v. CIT*, (A. Nnapurna Gupta, A.M.), [2025 SCC OnLine ITAT 4363](#)
- Plaza Fincap (P) Ltd. v. CIT*, (**Vikas Awasthy, J.M.** and Avdhesh Kumar Mishra, A.M.), [2025 SCC OnLine ITAT 4382](#)
- Pratik Shah v. CIT*, (**Partha Sarathi Chaudhury, J.M.** and Arun Khodpia, A.M.), [2025 SCC OnLine ITAT 4387](#)
- Praveen Tyagi v. CIT*, (**S. Rifaur Rahman**, A.M. and Sudhir Kumar, J.M.), [2025 SCC OnLine ITAT 4401](#)
- Prerna Pragati Mandal v. CIT*, (**B.R.R. Kumar**, V.P. and Suchitra Kamble, J.M.), [2025 SCC OnLine ITAT 4377](#)
- Rajasthan Prime Steel Processing Center (P) Ltd. v. CIT*, (Vikas Awasthy, J.M. and **Avdhesh Kumar Mishra**, A.M.), [2025 SCC OnLine ITAT 4405](#)
- Ramel Ajit Singh v. CIT*, (**Pawan Singh**, J.M. and Padmavathy S., A.M.), [2025 SCC OnLine ITAT 4386](#)
- Rudersh Ghanshyam Prabhu v. CIT*, (**Pavan Kumar Gadale**, J.M. and G.D. Padmahshali, A.M.), [2025 SCC OnLine ITAT 4364](#)
- Sachin Baban Shinde v. CIT*, (Manish Borad, A.M. and **Vinay Bhamore**, J.M.), [2025 SCC OnLine ITAT 4416](#)
- Sahay Foundation v. CIT*, (**B.R.R. Kumar**, V.P. and Suchitra Kamble, J.M.), [2025 SCC OnLine ITAT 4378](#)
- Saidatta Vikas Saidham Charitable Trust v. CIT*, (Dr. S. Seethalakshmi, J.M. and **Rathod Kamlesh Jayantbhai**, A.M.), [2025 SCC OnLine ITAT 4389](#)
- Sangram Punyasathi Foundation v. CIT*, (**Dr. Manish Borad**, A.M. and Vinay Bhamore, J.M.), [2025 SCC OnLine ITAT 4414](#)
- Shailendrakumar Mansingrao Bhoite v. CIT*, (**Siddhartha Nautiyal**, J.M. and Makarand V. Mahadeokar, A.M.), [2025 SCC OnLine ITAT 4369](#)
- Shyamdarshan Properties (P) Ltd. v. CIT*, (**Pawan Singh**, J.M. and Girish Agrawal, A.M.), [2025 SCC OnLine ITAT 4388](#)
- Sohan Lal Singla v. CIT*, (M. Balaganesh, A.M. and **Yogesh Kumar U.S.**, J.M.), [2025 SCC OnLine ITAT 4391](#)
- Spin Packaging Ltd., v. CIT*, (**Partha Sarathi Chaudhury, J.M.** and Arun Khodpia, A.M.), [2025 SCC OnLine ITAT 4384](#)

Sridharan Venkatanarayanan v. CIT, (**Vijay Pal Rao**, V.P. and Manjunatha, G., A.M.), [2025 SCC OnLine ITAT 4403](#)

Star Paper Mills Ltd. v. CIT, (**Pradip Kumar Choubey**, J.M. and Rakesh Mishra, A.M.), [2025 SCC OnLine ITAT 4366](#)

Stryker Global Technology Centre (P) Ltd. v. CIT, (**S. Rifaur Rahman**, A.M. and Vimal Kumar, J.M.), [2025 SCC OnLine ITAT 4409](#)

Sunil Gaur, NA SKG Construction Co. v. CIT, (**S. Rifaur Rahman**, A.M. and Yogesh Kumar U.S., J.M.), [2025 SCC OnLine ITAT 4413](#)

Thakkar Mukeshbhai Keshavlal v. CIT, (**Siddhartha Nautiyal**, J.M. and Makarand V. Mahadeokar, A.M.), [2025 SCC OnLine ITAT 4394](#)

Ushakiron Movies (P) Ltd. v. CIT, (**Vijay Pal Rao**, V.P. and Madhusudan Sawdia, A.M.), [2025 SCC OnLine ITAT 4415](#)

Wellperform APS v. CIT, (**Satbeer Singh Godara**, J.M. and S. Rifaur Rahman, A.M.), [2025 SCC OnLine ITAT 4404](#)

Yogesh Shivaji Shinde v. CIT, (Manish Borad, A.M. and **Vinay Bhamore**, J.M.), [2025 SCC OnLine ITAT 4396](#)

National Company Law Appellate Tribunal [5]

Acrow Realcon (P) Ltd. v. Union Bank of India, (Ashok Bhushan, Chairperson, Barun Mitra, Member (Technical) and Arun Baroka, Member (Technical)), [2025 SCC OnLine NCLAT 853](#)

Essar (India) Ltd. v. Prabhat Technologies (India) Ltd., (Yogesh Khanna, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2025 SCC OnLine NCLAT 854](#)

Ramnivas Vishnudas Agarwal v. Jankalyan Sahakari Bank Ltd., [2025 SCC OnLine NCLAT 857](#)

Sudha Gupta v. Deepak Mittal, [2025 SCC OnLine NCLAT 856](#)

Vishnu Bhagwan v. Deepak Mittal, RP, [2025 SCC OnLine NCLAT 855](#)

Maharashtra Authority for Advance Ruling (GST) [6]

Epigeneres Biotech (P) Ltd., In re, (D.P. Gojamgunde and Priya Jadhav, Members), [2025 SCC OnLine Mah AAR-GST 12](#)

General Motors India (P) Ltd., In re, (D.P. Gojamgunde and Priya Jadhav, Members), [2025 SCC OnLine Mah AAR-GST 11](#)

Kion India (P) Ltd., In re, (D.P. Gojamgunde and Priya Jadhav, Members), [2025 SCC OnLine Mah AAR-GST 13](#)

Lamifabs & Papers (P) Ltd., In re, (D.P. Gojamgunde and Priya Jadhav, Members), [2025 SCC OnLine Mah AAR-GST 14](#)

Lear Automotive India (P) Ltd., In re, (D.P. Gojamgunde and Priya Jadhav, Members), [2025 SCC OnLine Mah AAR-GST 15](#)

Spicer India (P) Ltd., In re, (D.P. Gojamgunde and Priya Jadhav, Members), [2025 SCC OnLine Mah AAR-GST 16](#)

Securities Appellate Tribunal [4]

BSE Ltd. v. Securities & Exchange Board of India, (P.S. Dinesh Kumar, Presiding Officer, Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 293](#)

One Life Capital Advisors Ltd. v. Securities & Exchange Board of India, (P.S. Dinesh Kumar, Presiding Officer, Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 292](#)

Spice Energy (P) Ltd. v. BSE Ltd., (P.S. Dinesh Kumar, Presiding Officer, Meera Madam, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 294](#)

Spicy Entertainment & Media Ltd. v. BSE Ltd., (P.S. Dinesh Kumar, Presiding Officer, Meera Madam, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 291](#)

Dubai International Financial Centre Courts [5]

Brand Lounge FZ LLC v. Mohd. Hilal Group, (Maitha Alshehhi, Judicial Officer), [2025 SCC OnLine DIFC\(CFI\) 11](#)

DIFC Investments Ltd. v. DIFC Registrar of Co., (H.E. Maha Al Mheiri, J.), [2025 SCC OnLine DIFC\(CFI\) 15](#)

Jeffrey Stone v. Abhi Fintech Ltd., (H.E. Andrew Moran, J.), [2025 SCC OnLine DIFC\(CFI\) 13](#)

Kian Saadt Yazdi v. United Arab Bank PJSC, (H.E. Rene Le Miere, J.), [2025 SCC OnLine DIFC\(CFI\) 14](#)

Vision Investment & Holdings Ltd. v. Mahdi Amjad, (H.E. Sir Jeremy Cooke, J.), [2025 SCC OnLine DIFC\(CFI\) 12](#)

Central Act [12]

[Appropriation Act, 2025](#)

[Appropriation \(No. 2\) Act, 2025](#)

[Manipur Appropriation Act, 2025](#)

[Manipur Appropriation \(Vote on Account\) Act, 2025](#)

[Pension Fund Regulatory and Development Authority \(Operationalisation of Unified Pension Scheme under National Pension System\) Regulations, 2025](#)

[Petroleum and Natural Gas Rules, 1959](#)

[Ancient Monuments and Archaeological Sites and Remains \(Amendment and Validation\) Act, 2010](#)

[Ancient Monuments and Archaeological Sites and Remains \(Amendment and Validation\) Ordinance, 2010](#)

[Appropriation \(Railways\) No. 3 Act, 2009](#)

[Appropriation \(No. 2\) Act, 2009](#)

[Jharkhand Appropriation \(No. 2\) Act, 2009](#)

[Appropriation \(No. 3\) Act, 2009](#)

Central Rules/Orders [15]

p-Xylene (Quality Control) Amendment Order, 2025
Polyurethanes (Quality Control) Amendment Order, 2025
Fertilizer (Inorganic, Organic or Mixed) (Control) Second Amendment Order, 2025
Pension Fund Regulatory and Development Authority (Operationalisation of Unified Pension Scheme under National Pension System) Regulations, 2025
Petroleum and Natural Gas Rules, 1959
Directorate General of Foreign Trade(Stenographer Grade II) Recruitment Rules, 2025
Central Bureau of Investigation Joint Director Recruitment Rules, 2025
Delhi Development Authority, Chief Security Officer, Security Officer, Assistant Security Officer, Head Security Guard and Security Guard, (Group 'A', 'B' and 'C' Posts) Recruitment Rules, 2025
Gujarat Professional Technical Educational Colleges or Institutions (Procedure for Declaration of Centre of Excellence) Second Amendment Rules, 2025
Gujarat Professional Technical Educational Colleges or Institutions (Procedure for Declaration of Centre of Excellence) Third Amendment Rules, 2025
Social Welfare Officer, Class II, under the Directorate of Developing Castes Welfare, Service Recruitment (Amendment) Rules, 2025
Ladakh Administration, Lecturer-I (Physics, Chemistry, Math, English) in Ladakh Technical Education & Skill Development Department Recruitment Rules, 2025
Ladakh Administration, Zonal Physical Education Officer in the Ladakh Youth Services and Sports Department Recruitment Rules, 2025
Ladakh Administration Deputy Director in the Fire and Rescue Service Recruitment Rules, 2025
Ladakh Administration Assistant Director in the Fire and Rescue Service Recruitment Rules, 2025

Central Notification [25]

Central Board of Direct Taxes [Authorization for Access to IT Data for Welfare Scheme Implementation Noti. No. S.O. 1241(E)]
Insurance Regulatory and Development Authority of India [Vacancies in the Insurance Advisory Committee F. No. IRDAI/IAC/7/214/2025]
Insurance Regulatory and Development Authority of India [PFRDA (Operationalisation of Unified Pension Scheme under National Pension System) Regulations, 2025 F. No. PFRDA-12/01/0001/2023-LEGAL]
Ministry of Agriculture [Fertilizer Control Order 1985 Noti. No. S.O. 1236(E)]
Ministry of Chemicals and Fertilizers [p-Xylene (Quality Control) Amendment Order, 2025 Noti. No. S.O. 1252(E)]
Ministry of Chemicals and Fertilizers [Noti. No. S.O. 1253(E)]
Ministry of Commerce and Industry [Sunset review investigation of ADD concerning imports of "Flexible Slabstock Polyol" Case No. AD (SSR)-01/2025]
Ministry of Commerce and Industry [Safeguard investigation of Non alloy and alloy steel flat products Case No. SG-01/2024]

Ministry of Commerce and Industry [Directorate General of Foreign Trade Stenographer Grade II Recruitment Rules 2025 Noti. No. G.S.R. 177(E)]

Ministry of Commerce and Industry [Amendment in import policy condition of Urea Exim Code Notifications No. 65/2024-25]

Ministry of Commerce and Industry [Public Notice No. 50/2024-25 [Amendment to Para 10.12(D) of the Handbook of Procedures 2023]]

Ministry of Consumer Affairs [Corrigendum Ref: HQ-PUB-BIS (1178)]

Ministry of Consumer Affairs [Corrigendum Ref: HQ-PUB-BIS (1179)]

Ministry of Environment and Forests [SOP and safeguards for extraction of borrow earth for linear projects Noti. No. S.O. 1223(E)]

Ministry of Home Affairs [New Campuses of National Forensic Sciences University Noti. No. S.O. 1240(E)]

Ministry of Housing and Urban Poverty Alleviation [DDA Recruitment Rules, 2025 Noti. No. G.S.R. 182(E)]

Ministry of Housing and Urban Poverty Alleviation [Nomination of New Official Members to Rajghat Samadhi Committee Noti. No. S.O. 1257(E)]

Ministry of Personnel Public Grievances and Pensions [CBI Joint Director Recruitment Rules, 2025 Noti. No. G.S.R. 180(E)]

Ministry of Petroleum and Natural Gas [Noti. No. G.S.R. 1288

Ministry of Power [Appointment of Estate Officer Noti. No. S.O. 1234(E)

Reserve Bank of India [RBI/2024-25/127]

Securities and Exchange Board of India [SEBI/HO/CFD/DCR1/CIR/P/2025/0034]

Securities and Exchange Board of India [SEBI/HO/CFD/PoD-1/P/CIR/2025/33]

Securities and Exchange Board of India [SEBI/HO/OIAE/OIAE_IAD-3/P/CIR/2025/32]

Securities and Exchange Board of India [PR No. 13/2025]

Multilateral Treaties [11]

European Agreement concerning Programme Exchanges by means of Television Films

European Agreement on the Protection of Television Broadcasts

Rome Convention, 1961

European Agreement for the Prevention of Broadcasts transmitted from Stations outside National Territories

Convention for the Protection of Producers of Phonograms Against Unauthorized Duplication of their Phonograms

Vienna Agreement for the Protection of Type Faces and their International Deposit

Convention Relating to the Distribution of Programme-Carrying Signals Transmitted by Satellite

Multilateral Convention for the Avoidance of Double Taxation of Copyright Royalties

First Council Directive to approximate the laws of the Member States relating to trade marks

Guidelines for Examination in the European Patent Office

Model Bilateral Agreement for the Avoidance of Double Taxation of Copyright Royalties

States Act [15]

Madhya Pradesh Appropriation Act, 2025
Uttar Pradesh Urban Planning and Development (Amendment) Act, 2025
Sanjay Gandhi Post-Graduate Institute of Medical Sciences (Amendment) Act, 2025
Goa Appropriation Act, 2010
Goa Appropriation (Vote on Account) Act, 2010
Goa Administrative Tribunal (Amendment) Act, 2010
Goa Municipalities Act, 1968
Goa Municipalities (Amendment) Act, 2016
Goa Municipalities (Amendment) Act, 2016
Goa Municipalities (Amendment) Act, 2010
Goa Municipalities (Amendment) Act, 2023
Goa, Daman and Diu Municipalities (Sixth Amendment) Act, 1980
Goa Municipalities (Amendment) Act, 2022
Goa Animal Preservation Act, 1995
Goa Animal Preservation (Amendment) Act, 2010

State Rules/Regulation/Scheme [34]

Delhi Development Authority, Chief Security Officer, Security Officer, Assistant Security Officer, Head Security Guard and Security Guard, (Group 'A', 'B' and 'C' Posts) Recruitment Rules, 2025
Goa Outsourcing of Works in Panchayat Areas Scheme, 2010
Incentives to Encourage Consumption of Local Raw Material (Amendment) Scheme, 2010
Goa Waste (Scrap) Recycling Units Scheme, 2010
Goa Value Added Tax Deferment-cum-Net Present Value Compulsory Payment (Second Amendment) Scheme, 2010
Goa Value Added Tax Deferment-cum-Net Present Value Compulsory Payment (Third Amendment) Scheme, 2010
Goa Value Added Tax Deferment-cum-Net Present Value Compulsory Payment (Fourth Amendment) Scheme, 2010
Goa Panchayat Raj (Grant of Award to the best performing Village Panchayats) Scheme, 2010
Goa Rehabilitation Scheme (Rehabilitation of four lane N.H. 17B, project affected persons), 2008(1)
Goa State Commission for Backward Classes (Amendment) Rules, 2010
Goa Land Revenue (Inspection, Search and Supply of Copies of Land Records) (Amendment) Rules, 2010
Government of Goa, the Captain of Ports Department, Group 'C', Non-Gazetted, Non-Ministerial post, Recruitment Rules, 2010
Government of Goa, Directorate of Education, Group 'C', Non-Gazetted, Non-Ministerial post, Recruitment Rules, 2010
Government of Goa, Electricity Department, Group 'B', Gazetted, Non-Ministerial post, Recruitment Rules, 2010

Government of Goa, Collectorate (North and South), Group ‘C’, Non-Ministerial, Non-Gazetted posts, Recruitment Rules, 2010

Government of Goa, Daman and Diu, Office of the Commissioner, Labour and Employment, Group ‘B’ Gazetted posts, Recruitment (Amendment) Rules, 2010

Government of Goa, State Directorate of Craftsmen Training, Group ‘B’ Gazetted posts, Recruitment Rules, 2010

Goa Governor’s Secretariat (Recruitment and Conditions of Service) Rules, 2010

Government of Goa, Directorate of Women and Child Development, Group ‘B’, Non-Ministerial, Gazetted post, Recruitment Rules, 2010

Government of Goa, Goa Dental College and Hospital, Group ‘A’, Non-Ministerial, Gazetted post, Recruitment Rules, 2010(1)

Government of Goa, Water Resources Department, Group ‘B’ Gazetted, Non-Ministerial posts, Recruitment Rules, 2010

Government of Goa, Inspectorate of Factories and Boilers, Group ‘B’, Gazetted post, Recruitment Rules, 2010

Government of Goa, Directorate of Sports and Youth Affairs, Group ‘A’, Gazetted post, Recruitment Rules, 2010

Government of Goa, Institute of Psychiatry and Human Behaviour, Group ‘B’, Gazetted, Non-Ministerial post, Recruitment Rules, 2010

Goa Motor Transport Workers (Amendment) Rules, 2010

Goa Contract Labour (Regulation and Abolition) (Amendment) Rules, 2010

Goa Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) (Amendment) Rules, 2010

Goa State Fire Force (Amendment) Rules, 2009

Goa Shops and Establishments (Amendment) Rules, 2010

Goa Dayanand Social Security Scheme (Amendment), Rules, 2010(1)

Goa Motor Vehicles Tax (Amendment) Rules, 2010

Goa Ports (Amendment) Rules, 2010(1)

Goa Ports (Amendment) Rules, 2010(1)

Goa Legislature Secretariat, Group “C” (Non-Gazetted) Recruitment Rules, 2010

United Kingdom Acts [1]

Trade Marks Act, 1994 (GB)

To get this list regularly join our:-

Telegram Channel - <https://t.me/scconline>

Follow us:-

LinkedIn - <https://in.linkedin.com/company/scconline>

Instagram - https://www.instagram.com/scconline_/

Twitter - <https://twitter.com/scconline>

YouTube - <https://www.youtube.com/user/thescconline>

Facebook - <https://www.facebook.com/scc.online>

